

COMMITTEES

2004-2005

(A REVIEW)



HARYANA VIDHAN SABHA SECRETARIAT
CHANDIGARH

2005

PREFACE

This Brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha constituted for the year 2004-2005 :—

1. Committee on Public Accounts.
2. Committee on Public Undertakings.
3. Committee on Estimates.
4. Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes.
5. Committee on Government Assurances.
6. Committee on Subordinate Legislation.
7. Committee on Privileges.
8. House Committee.
9. Library Committee.
10. Committee on Petitions.
11. Rules Committee.
12. Business Advisory Committee.

CHANDIGARH :

SUMIT KUMAR,
Secretary.

TABLE OF CONTENTS

| Sr. No. | Name of Committee | Pages |
|---------|---|-------|
| 1. | Committee on Public Accounts. | 1—12 |
| 2. | Committee on Public Undertakings. | 13—22 |
| 3. | Committee on Estimates. | 23—30 |
| 4. | Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes. | 31—43 |
| 5. | Committee on Government Assurances. | 44—50 |
| 6. | Committee on Subordinate Legislation. | 51—56 |
| 7. | Committee on Privileges. | 57—72 |
| 8. | House Committee. | 73—80 |
| 9. | Library Committee. | 81—84 |
| 10. | Committee on Petitions. | 85—86 |
| 11. | Rules Committee. | 87 |
| 12. | Business Advisory Committee. | 88—91 |

PUBLIC ACCOUNTS COMMITTEE

The Committee for the year 2004-2005 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its meeting held on 10th February, 2004, to authorise him to nominate the members of the Committee on Public Accounts for the year 2004-2005 on 7th April, 2004 which was notified *vide* Haryana Vidhan Sabha Secretariat Notification No. PAC-1/2004/21, dated 8th April, 2004.

The Committee fixed/held a total number of 59 meetings during the period under review. The names of Members and number of meetings attended by each of them are shown in the following table :—

| Sr. No. | Name of the Members | Number of meetings attended |
|---------|-----------------------------------|-----------------------------|
| 1. | Shri Puran Singh Dabra, M.L.A. | 58 |
| 2. | Shri Lachhman Dass Arora, M.L.A. | 57 |
| 3. | Shri Jitender Singh Malik, M.L.A. | 50 |
| 4. | Shri Ram Bhagat Sharma, M.L.A. | 51 |
| 5. | Shri Jai Parkash Gupta, M.L.A. | 46 |
| *6. | Shri Chander Bhatia, M.L.A. | 13 |
| 7. | Shri Abhay Singh Chautala, M.L.A. | 9 |
| 8. | Shri Krishan Lal Panwar, M.L.A. | 14 |
| **9. | Shri Anil Vij, M.L.A. | 23 |

* Shri Chander Bhatia, M.L.A. has ceased to be a member of the Committee consequent upon the acceptance of his resignation by the Hon'ble Speaker from the membership of Haryana Legislative Assembly w.e.f. 19th July, 2004.

** Shri Anil Vij, M.L.A. was nominated by the Hon'ble Speaker on 17th July, 2004 to serve as member on the Public Accounts Committee for the remaining period of the year 2004-2005.

REPORTS EXAMINED

The Committee examined the Report of the Comptroller and Auditor General of India for the year ended 31st March, 1999 (Revenue Receipts) and also partly examined the report of the Comptroller and Auditor General of India for the year ended 31st March, 2000 (Civil).

Meetings held and Business Transacted

The details showing dates of meetings held, the number of members present and the business transacted at each meeting are given in the following table :—

| Sr. No. | Date of meeting | Number of Members Present | Business Transacted |
|---------|-----------------|---------------------------|--|
| 1 | 2 | 3 | 4 |
| 1. | 14th May, 2004 | 6 | The Joint Secretary, Haryana-Vidhan Sabha welcomed the Members of the Committee and explained the scope and functions of the Committee. |
| 2. | 19th May, 2004 | 6 | (i) Consideration of papers placed before the Committee. (ii) The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations of the Committee relating to various Departments. |
| 3. | 25th May, 2004 | 7 | The Committee acceded to the request of the representatives of Mines & Geology and Transport departments to postpone the oral examination fixed for 25th May, 2004. |
| 4. | 26th May, 2004 | 7 | (i) Consideration of papers placed before the Committee. (ii) The Committee scrutinized the replies received from the Power and Public Health Departments in regard to the implementation of observations/recommendations made by the Committee of the following paras of various Reports of the Committee :— |
| | | Paras | Reports |
| | | 41 | 36th |
| | | 39 | 38th |

| 1 | 2 | 3 | 4 |
|----|-----------------|---|---|
| 5. | 1st June, 2004 | 6 | Oral examination of the representatives of Mines & Geology Department in respect of paragraph Nos. 1.5 and 5.2.8 (ii) of the Report of C & A. G. of India for the year 1998-99 (Revenue Receipts). |
| 6. | 2nd June, 2004 | 6 | <p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Oral examination of the representatives of Irrigation Department in respect of paragraph Nos. 1.8, 1.9, 5.1 & 5.4 of the report of C & A. G. of India for the year 1998-99 (Revenue Receipts) and paragraph No. 4.5 of the report of C & A. G. of India for the year 1998-99 (Civil).</p> <p>(iii) The Committee decided to hold its next meeting on 7th June, 2004 at Haryana Bhawan, New Delhi.</p> |
| 7. | 7th June, 2004 | 7 | The Committee scrutinised the replies received from the Government relating to the Transport and Co-operation Departments of the Report of C & A. G. of India for the year 1998-99 (Revenue Receipts). |
| 8. | 10th June, 2004 | 6 | <p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Oral examination of the representatives of Transport Department in respect of paragraph Nos. 1.1, 1.3, 1.4, 1.9, 4.1, 4.2 and 4.3 of the Report of C & A. G. of India for the year 1998-99 (Revenue Receipts).</p> <p>(iii) Oral examination of the representatives of Co-operation Department in respect of paragraph Nos. 1.8, 1.9, 5.1, 5.5 and 5.6 of the Report of C & A. G. of India for the year 1998-99 (Revenue Receipts).</p> |
| 9. | 15th June, 2004 | 5 | <p>(i) Oral examination of the representatives of Home Department in respect of paragraph Nos. 1.5, 1.9 and 5.3 of the Report of C & A. G. of India for the year 1998-99 (Revenue Receipts).</p> <p>(ii) Oral examination of the representatives of Finance Department in respect of paragraph No. 5.7 of the Report of C & A. G. of India for the year 1998-99 (Revenue Receipts).</p> |

| 1 | 2 | 3 | 4 | | | | |
|------------|-----------------|---|--|-------|--------|------------|------|
| | | | (iii) Oral examination of the representatives of Lotteries Department in respect of paragraph Nos.1.8, 1.9, 5.1 and 5.8 of the Report of C & A. G. of India for the year 1998-99 (Revenue Receipts). | | | | |
| 10. | 16th June, 2004 | 5 | The Committee scrutinised the replies received from the Government in regard to implementation of observations/recommendations of the Committee relating to various Departments. | | | | |
| 11. | 28th June, 2004 | 6 | The Committee scrutinised the replies received from the Government in regard to implementation of observations/recommendations of the Committee relating to various Departments. | | | | |
| 12. | 6th July, 2004 | 5 | (i) The Committee acceded to the request of the representatives of Revenue Department to postpone the oral examination fixed for the 6th July, 2004. (ii) Consideration of papers placed before the Committee. (iii) The Committee scrutinised the replies received from the Transport Department in regard to implementation of observations/recommendations made by the Committee of the following paras of various reports of the Committee:— | | | | |
| | | | <table border="1"> <thead> <tr> <th data-bbox="580 1151 649 1180">Paras</th> <th data-bbox="799 1151 886 1180">Report</th> </tr> </thead> <tbody> <tr> <td data-bbox="565 1197 693 1226">22,25 & 64</td> <td data-bbox="799 1197 860 1226">52nd</td> </tr> </tbody> </table> | Paras | Report | 22,25 & 64 | 52nd |
| Paras | Report | | | | | | |
| 22,25 & 64 | 52nd | | | | | | |
| 13. | 7th July, 2004 | 5 | Oral examination of the representatives of Agriculture Department in respect of paragraph Nos.1.5, 1.8, 1.9, 4.1 and 4.5 of the Report of C & A. G. of India for the year 1998-99 (Revenue Receipts). | | | | |
| 14. | 13th July, 2004 | 5 | (i) Consideration of papers placed before the Committee. (ii) Oral examination of the representatives of Revenue Department in respect of paragraph Nos.1.8, 1.9, 3.1 & 3.2 of the Report of C & A. G. of India for the year 1998-99 (Revenue Receipts). | | | | |

| 1 | 2 | 3 | 4 |
|---------------------|---|---|--|
| 15. 16th July, 2004 | | 6 | The Committee scrutinised the replies received from the Government relating to Mines & Geology and Animal Husbandry Departments of the Report of C & A. G. of India for the year ended 31st March, 1999 (Revenue Receipts). |
| 16. 21st July, 2004 | | 3 | <p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Oral examination of the Forest Department in respect of paragraph Nos. 1.9, 5.9 and 5.10 of the Report of C & A. G. of India for the year ended 31st March, 1999 (Revenue Receipts).</p> <p>(iii) Oral examination of the representatives of Animal Husbandry Department in respect of paragraph Nos. 1.5, 1.7 and 1.9 of the Report of C.&A.G. of India for the year ended 31st March, 1999 (Revenue Receipts).</p> <p>(iv) The Committee has decided to undertake on the Spot Study visit to inspect the Govt. Gardens and Nurseries of Horticulture Department situated in the district of Panchkula, Yamunanagar, Karnal, Jind and Hissar as well as Ch. Devi Lal Herbal Park at Chauharpur (Yamunanagar) w.e.f. 28th July, 2004 to 30th July, 2004.</p> |
| 17. 27th July, 2004 | | 6 | Resumption of oral examination of the representatives of Mines and Geology Department in respect of paragraph Nos. 1.5, 1.9, 5.1 and 5.2 of the Report of C.&A.G. of India for the year ended 31st March, 1999 (Revenue Receipts). |
| 18. 28th July, 2004 | | 5 | The Committee visited/inspected various Government Gardens and Nurseries situated in the districts of Panchkula, Ambala and Ch. Devi Lal Herbal park, Chauharpur (Yamunanagar)... |
| 19. 29th July, 2004 | | 4 | The Committee visited/inspected various Government Gardens and Nurseries situated in the districts of Yamunanagar, Kurukshetra and Karnal. |

| 1 | 2 | 3 | 42 |
|-----|-------------------|---|---|
| 20. | 30th July, 2004 | 4 | The Committee visited/inspected various Government Gardens and Nurseries situated in the districts of Karnal, Jind and Hissar. |
| 21. | 4th August, 2004 | 5 | Resumption of oral examination of the representatives of Mines and Geology Department in respect of paragraph Nos. 5.2 of the Report of C.&A.G. of India for the year ended 31st March, 1999 (Revenue Receipts). |
| 22. | 9th August, 2004 | 6 | Oral examination of the representatives of P. W. D. (B&R) Department in respect of paragraph No. 3.12, 3.14 and 4.2 of the Report of C&A.G. of India for the year 1999-2000 (Civil). |
| 23. | 17th August, 2004 | 6 | (i) Consideration of papers placed before the Committee. (ii) Oral examination of the representatives of Rural Development Department in respect of paragraph Nos. 3.14 and 6.9 of the Report of C&A.G. of India for the year 1999-2000 (Civil). |
| 24. | 24th August, 2004 | 7 | (i) Consideration of papers placed before the Committee. (ii) Oral examination of the representatives of Town and Country Planning Department in respect of paragraph Nos. 3.14, 6.1 (C), 6.11 and 6.12 of the Report of C&A.G. of India for the year 1999-2000 (Civil). |
| 25. | 25th August, 2004 | 4 | (i) Oral examination of the representatives of Housing Department in respect of paragraph Nos. 3.14, 6.1 (b), 6.1 (c) and 6.8 of the Report of C&A.G. of India for the year 1999-2000 (Civil). (ii) Confirmation of proceedings. |
| 26. | 31st August, 2004 | 6 | (i) The Committee decided to postpone the oral examination of the representatives of Agriculture Department fixed for 1st September, 2004. (ii) Oral examination of the representatives of Co-operative Department in respect of paragraph Nos. 3.5, 6.6 and 6.7 of the |

| 1 | 2 | 3 | 4 | | | | | | |
|------------------|----------------------|---|--|-------|---------|------------------|------|----|------|
| | | | Report of C&A.G. of India for the year 1999-2000 (Civil). | | | | | | |
| 27. | 1st September, 2004 | 6 | The Committee scrutinised the replies received from the Government relating to Agriculture Department of the Report of C.&A.G. of India for the year ended 31st March, 2000 (Civil) | | | | | | |
| 28. | 8th September, 2004 | 7 | Oral examination of the representatives of Agriculture Department in respect of paragraph Nos. 3.14, 6.1 (b) 6.1 (c), 6.4, 6.5 and 7.1 of the Report of C.&A.G. of India for the year 1999-2000 (Civil). | | | | | | |
| 29. | 14th September, 2004 | 6 | (i) Consideration of papers placed before the Committee. (ii) The Committee scrutinised the replies received from Food and Supplies and Animal Husbandry Departments in regard to implementation of observations/recommendations made by the Committee of the following paras of various Reports of the Committee :— | | | | | | |
| | | | <table border="0"> <thead> <tr> <th data-bbox="587 918 660 947">Paras</th> <th data-bbox="846 918 944 947">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="587 959 758 988">4, 5, 8, 10 & 45</td> <td data-bbox="846 959 900 988">54th</td> </tr> <tr> <td data-bbox="587 1004 616 1033">45</td> <td data-bbox="846 1004 900 1033">56th</td> </tr> </tbody> </table> | Paras | Reports | 4, 5, 8, 10 & 45 | 54th | 45 | 56th |
| Paras | Reports | | | | | | | | |
| 4, 5, 8, 10 & 45 | 54th | | | | | | | | |
| 45 | 56th | | | | | | | | |
| 30. | 15th September, 2004 | 6 | The Committee scrutinised the replies received from the Government in regard to the implementation of observations/recommendations of the Public Accounts Committee relating to various Departments. | | | | | | |
| 31. | 20th September, 2004 | 5 | (i) Consideration of papers placed before the Committee. (ii) The Committee scrutinised the replies received from the Government in regard to the implementation of observations/recommendations of the Public Accounts Committee relating to various Departments. | | | | | | |
| 32. | 5th October, 2004 | 7 | (i) Oral examination of the representatives of Social Welfare Department in respect of paragraph Nos. 3.8, 3.11, 3.13, 6.1 (b) and 6.1 (d) of the Report of C.&A.G. of India for the year 1999-2000 (Civil): | | | | | | |

| 1 | 2 | 3 | 4 |
|-----|--------------------|---|--|
| | | | (ii) Oral examination of the representatives of Printing and Stationery Department in respect of paragraph Nos. 3.13, 3.14 and 5.1 of the Report of C.&A.G. of India for the year 1999-2000 (Civil). |
| 33. | 6th October, 2004 | 7 | Oral examination of the representatives of Supplies and Disposal Department in respect of paragraph Nos. 7.3 of the Report of C.&A.G. of India for the year 1999-2000 (Civil). |
| 34. | 11th October, 2004 | 6 | Oral examination of the representatives of Home Department in respect of paragraph Nos. 3.9, 3.10 and 3.12 of the Report of C.&A.G. of India for the year 1999-2000 (Civil). |
| 35. | 12th October, 2004 | 6 | The Committee scrutinised the replies received from the Government in regard to the implementation of observations/recommendations of the Public Accounts Committee relating to various Departments. |
| 36. | 19th October, 2004 | 6 | Oral examination of the representatives of Public Health Department in respect of paragraph No. 3.12 of the Report of C.&A.G. of India for the year 1999-2000 (Civil). |
| 37. | 26th October, 2004 | 5 | The Committee scrutinised the replies received from the Government in regard to the implementation of observations/recommendations of the Public Accounts Committee relating to various Departments. |
| 38. | 2nd November, 2004 | 5 | (i) Consideration of papers placed before the Committee. (ii) The Committee scrutinised the replies received from the Government, in regard to the implementation of observations/recommendations of the Public Accounts Committee relating to the various Departments. |
| 39. | 9th November, 2004 | 7 | (i) Oral examination of the representatives of Agriculture Department in regard to the implementation of observations/ |

| 1 | 2 | 3 | 4 | | | | | | | | | | | | |
|----------------------------|---------|---|---|-------|---------|---|------|----|------|----|------|----|------|----------------------------|------|
| | | | recommendations of the Public Accounts Committee of the following paragraphs of various Reports of the Committee | | | | | | | | | | | | |
| | | | <table border="0"> <thead> <tr> <th data-bbox="620 304 693 333">Paras</th> <th data-bbox="805 304 900 333">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="620 355 638 384">6</td> <td data-bbox="805 355 857 384">15th</td> </tr> <tr> <td data-bbox="620 406 649 435">28</td> <td data-bbox="805 406 857 435">19th</td> </tr> <tr> <td data-bbox="620 457 649 486">56</td> <td data-bbox="805 457 868 486">32nd</td> </tr> <tr> <td data-bbox="620 508 649 538">56</td> <td data-bbox="805 508 857 538">38th</td> </tr> <tr> <td data-bbox="620 560 748 614">28, 29, 30, 91, 92 & 93</td> <td data-bbox="805 560 857 589">54th</td> </tr> </tbody> </table> | Paras | Reports | 6 | 15th | 28 | 19th | 56 | 32nd | 56 | 38th | 28, 29, 30, 91, 92 & 93 | 54th |
| Paras | Reports | | | | | | | | | | | | | | |
| 6 | 15th | | | | | | | | | | | | | | |
| 28 | 19th | | | | | | | | | | | | | | |
| 56 | 32nd | | | | | | | | | | | | | | |
| 56 | 38th | | | | | | | | | | | | | | |
| 28, 29, 30, 91, 92 & 93 | 54th | | | | | | | | | | | | | | |
| | | | (ii) The Committee decided to hold its meeting at Haryana Bhawan New Delhi on 17th November, 2004 at 3.00 P. M. and also to visit the International Trade fair, New Delhi on 18-11-2004. | | | | | | | | | | | | |
| 40. 17th November, 2004 | 4 | | (i) The Committee scrutinised the replies received from the Excise and Taxation Department of the Report of C & A. G. of India for the year ended 31st March, 1999 (Revenue Receipts). | | | | | | | | | | | | |
| | | | (ii) The Committee decided to undertake on the Spot visit/inspection of 7th and 8th units of the Tau Devi Lal Thermal Power Station, Panipat on 25th November, 2004. | | | | | | | | | | | | |
| 41. 18th November, 2004 | 4 | | (i) The Committee visited the International Trade Fair, New Delhi. | | | | | | | | | | | | |
| 42. 24th November, 2004 | 6 | | (i) Consideration of papers placed before the Committee. | | | | | | | | | | | | |
| | | | (ii) The Committee scrutinised the replies received from the Government in regard to implementation of observations/recommendations of the Public Accounts Committee relating to various Departments. | | | | | | | | | | | | |
| 43. 25th November, 2004 | 5 | | The Committee visited/inspected the 7th and 8th units of the Tau Devi Lal Thermal Power Station, Panipat and held meeting with the Officers of the Tau Devi Lal Thermal Power Station. | | | | | | | | | | | | |

| 1 | 2 | 3 | 4 |
|-----|---------------------|---|---|
| 44. | 6th December, 2004 | 5 | The Committee partly scrutinised the replies received from the Environment Department in regard to para No. 6.2 of the Report of C & A. G. of India for the year ended 31st March, 2000 (Civil). |
| 45. | 7th December, 2004 | 5 | <p>(i) The Committee scrutinised the replies received from the Environment Department in regard to para No. 6.2 of the Report of C & A. G. of India for the year ended 31st March, 2000 (Civil).</p> <p>(ii) The Committee decided to undertake on the Spot study visit/inspection of Industrial units in the districts of Karnal, Sonipat, Faridabad, Gurgaon and Bahadurgarh (Jhajjar) from 20-12-2004 to 22-12-2004.</p> |
| 46. | 14th December, 2004 | 6 | (i) Oral examination of the representatives of Environment Department in respect of paragraph Nos.6.1 (a) and 6.2 of the Report of C.&A.G. of India for the year 1999-2000 (Civil). |
| 47. | 20th December, 2004 | 5 | The Committee visited/inspected the various Industrial units of Ambala, Karnal, Panipat and Sonipat districts. |
| 48. | 21st December, 2004 | 4 | The Committee visited/inspected the various Industrial units of Bahadurgarh (Jhajjar) and Faridabad districts. |
| 49. | 22nd December, 2004 | 3 | The Committee visited/inspected the various Industrial units of Gurgaon districts. |
| 50. | 29th December, 2004 | 6 | <p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinised the replies received from the Government in regard to the implementation of observations/recommendations of the Public Accounts Committee relating to various Departments.</p> |
| 51. | 4th January, 2005 | 3 | <p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinised the replies received from the Government in regard</p> |

| 1 | 2 | 3 | 4 |
|-----|---------------------|---|--|
| | | | to implementation of observations/recommendations of the Public Accounts Committee relating to various Departments. |
| 52. | 9th January, 2005 | 4 | <p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinised the replies received from the Medical and Health Department in regard to implementation of observations/recommendations of the Public Accounts Committee in respect of para No. 16 of 54th Report.</p> <p>(iii) The Committee decided to hold its meetings on 16th and 17th February, 2005 at Haryana Bhawan, New Delhi.</p> |
| 53. | 14th February, 2005 | 6 | <p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Oral examination of the representatives of Excise and Taxation Department in respect of paragraph Nos. 1.4 to 1.9, 2.1 to 2.13, 4.1, 4.4 and 4.6 of the Report of C.&A.G. of India for the year 1998-99 (Revenue Receipts).</p> <p>(iii) Confirmation of proceedings.</p> |
| 54. | 16th February, 2005 | 6 | The Committee partly drafted its Report on the Report of C.&A.G. of India for the year ended 31st March, 1999 (Revenue Receipts). |
| 55. | 17th February, 2005 | 5 | The Committee drafted its Report on the Report of C.&A.G. of India for the year ended 31st March, 1999 (Revenue Receipts). |
| 56. | 22nd February, 2005 | 6 | <p>(i) Confirmation of the proceedings.</p> <p>(ii) The Committee could not finalise its Report on the Report of C.&A.G. of India for the year ended 31st March, 1999 (revenue Receipts) due to paucity of time.</p> |
| 57. | 23rd February, 2005 | 5 | The Committee discussed with the Forests Officer regarding plantation of trees and plants of various kinds and their survival rates in the area of Gurgaon district. |

| 1 | 2 | 3 | 4 |
|-----|---------------------|---|--|
| 58. | 24th February, 2005 | 5 | The Committee discussed with the Forests Officer of Swai-Madhopur regarding development of Forests and also visited the Wild Life Sanctuary at Ran Thambore. |
| 59. | 25th February, 2005 | 5 | The Committee informally discussed about on the Spot visit undertaken at Swai-Madhopur (Rajasthan). |

The Committee held its own meetings at places outside Chandigarh as detailed below :—

| | |
|---|---|
| New Delhi (Sr. No. 7, 15, 40, 41, 44, 45, 54 and 55) | 7-6-2004, 16.7.2004, 17-11-2004, 18-11-2004, 6-12-2004, 7-12-2004, 16-2-2005, 17-2-2005. |
| Yamunanagar (Sr. No. 18) | 28-7-2004 |
| Karnal (Sr. No. 19) | 29-7-2004 |
| Hissar (Sr. No. 20) | 30-7-2004 |
| Panipat (Sr. No. 43) | 25-11-2004 |
| Faridabad (Sr. No. 48) | 21-12-2004 |
| Gurgaon (Sr. No. 49 and 57) | 22-12-2004, 23-2-2005 |
| Swai-Madhopur (Rajasthan) (Sr. No. 58) | 24-2-2005 |
| Jaipur (Sr. No. 59) | 25-2-2005 |

REPORT PRESENTED

The Committee could not finalise and present its report on the Report of Comptroller and Auditor General of India for the year ended 31st March, 1999 (Revenue Receipts) due to paucity of time.

Proceedings

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON PUBLIC UNDERTAKINGS

The Committee for the year 2004-2005 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 10th February, 2004, authorising him to nominate the Members of the Committee on Public Undertakings for the year 2004-2005 on 7th April, 2004 which was notified *vide* Haryana Vidhan Sabha Secretariat Notification No. 1-PUC/2004-2005/26, dated the 8th April, 2004.

2. The Committee fixed/held number of 42 meetings during the period under review. The names of Members and number of meetings attended by each of them are shown in the following table :—

| Sr. No. | Name of the Member | Number of meetings attended |
|---------|-----------------------------------|-----------------------------|
| 1. | Shri Rajinder Singh Bisla, M.L.A. | 13 |
| 2. | Shri Om Parkash Jindal, M.L.A. | 00 |
| 3. | Rao Dharam Pal, M.L.A. | 15 |
| 4. | Shri Balwant Singh Maina, M.L.A. | 02 |
| 5. | Shri Bhim Sain Mehta, M.L.A. | 37 |
| 6. | Shri Dev Raj Diwan, M.L.A. | 39 |
| 7. | Shri Ramesh Rana, M.L.A. | 24 |
| 8. | Shri Nafe Singh Jundla, M.L.A. | 11 |
| 9. | Shri Abhay Singh Chautala, M.L.A. | 12 |

Meetings held and Business transacted

The details showing dates and meetings held, the number of members present and the business transacted at each meeting, are given in the following table :—

| Sr. No. | Date of Meeting | Number of Members Present | Business Transacted |
|---------|------------------|---------------------------|---|
| 1 | 2 | 3 | 4 |
| 1. | 12th April, 2004 | 3 | Committee discussed the scope and functions of the Committee. |
| 2. | 20th April, 2004 | 3 | Scrutiny of the replies received in respect of implementation of recommendations/ observations contained in the Paragraph No. 7 of 2nd Report of the Committee relating to Haryana Financial Corporation. |

| 1 | 2 | 3 | 4 |
|-----|------------------|---|---|
| 3. | 27th April, 2004 | 3 | Scrutiny of the replies received in respect of implementation of recommendations/ observations contained in the Paragraph No. 21 of 48th Report of the Committee relating to Haryana State Industrial Development Corporation Limited. |
| 4. | 4th May, 2004 | 4 | Resumption of scrutiny of the replies received in respect of implementation of recommendations/ observations contained in the Paragraph No. 21 of 50th Report of the Committee relating to Haryana State Industrial Development Corporation Limited. |
| 5. | 11th May, 2004 | 3 | Scrutiny of the replies received in respect of implementation of recommendations/ observations contained in the various paragraphs of various Reports of the Committee relating to Haryana Agro Industries Corporation Limited. |
| 6. | 18th May, 2004 | 6 | Scrutiny of the replies received in respect of the Paragraph No. 2A (Review) on the report of the C.&A.G. of India for the year 2000-2001 (Commercial) relating to the Haryana Vidyut Prasaran Nigam Limited. |
| 7. | 25th May, 2004 | 5 | Consideration of papers placed before the Committee. |
| 8. | 26th May, 2004 | 5 | <p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Scrutiny of the replies received in respect of Paragraphs No. 3A 3.1 on the report of the C.&A.G. of India for the year 2000-2001 (Commercial) relating to the Haryana Viduyt Prasaran Nigam Limited.</p> |
| 9. | 1st June, 2004 | 4 | Scrutiny of the replies received in respect of implementation of recommendations/ observations contained in the Paragraph No. 9 of 33rd Report of the Committee relating to Haryana Land Reclamation and Development Corporation Limited. |
| 10. | 8th June, 2004 | 5 | (i) Consideration of papers placed before the Committee. |

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| | | | (ii) Oral examination of the representatives of the Power Department in respect of the Paragraphs No. 3A 1.1 and 3A 1.2 on the report of the C.&A.G. of India for the year 2000-2001 (Commercial) relating to the Haryana Vidyut Prasaran Nigam Limited. |
| 11. | 9th June, 2004 | 5 | Oral examination of the representatives of the Power Department in respect of the Paragraph No. 3A.1.3 on the report of the C.&A.G. of India for the year 2000-2001 (Commercial) relating to the Haryana Vidyut Prasaran Nigam Limited. |
| 12. | 15th June, 2004 | 2 | No Business was transacted for want of quorum. |
| 13. | 16th June, 2004 | 5 | Scrutiny of the replies received in respect of the Paragraph No. 2A (Review) on the report of the C.&A.G. of India for the year 1999-2000 (Commercial) relating to the Haryana Vidyut Prasaran Nigam Limited, Uttar Haryana Bijli Vitran Nigam Limited and Dakshin Haryana Bijli Vitran Nigam Limited. |
| 14. | 28th June, 2004 | 4 | (i) As Shri Rajinder Singh Bisla, M.L.A., Chairperson of the Committee has been ceased to be member of Haryana Vidhan Sabha w.e.f. 25th June, 2004 Shri Nafe Singh Jundla a member of the Committee was chosen to preside over the meeting. (ii) Scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various Paragraphs of various Reports of the Committee relating to Haryana Agro Industries Corporation Limited. |
| 15. | 6th July, 2004 | 1 | No Business was transacted for want of quorum. |
| 16. | 13th July, 2004 | 5 | (i) Scrutiny of the replies received in respect of implementation of recommendations/observations |

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| | | | contained in the various Paragraphs of various Report of the Committee relating to Dakshin Haryana Bijli Vitran Nigam Limited. |
| | | | (ii) Confirmation of Proceedings. |
| 17. | 20th July, 2004 | 4 | <p>(i) As Chairperson of the Committee has not yet been nominated by the authorities, Shri Nafe Singh Jundla, M.L.A., a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various Paragraphs of various Reports of the Committee relating to Uttar Haryana Bijli Vitran Nigam Limited.</p> |
| 18. | 27th July, 2004 | 3 | <p>(i) As Chairperson of the Committee has not yet been nominated by the authorities, Shri Abhay Singh Chautala, M.L.A., a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Resumption of scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various Paragraphs of various Reports of the Committee relating to Uttar Haryana Bijli Vitran Nigam Limited.</p> |
| 19. | 3rd August, 2004 | 4 | <p>(i) As Chairperson of the Committee has not yet been nominated by the authorities, Shri Balwant Singh Maina, M.L.A., a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various paragraphs of various Reports of the Committee relating to Haryana Power Generation Corporation Limited.</p> |

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| 20. | 10th August, 2004 | 4 | <p>(i) As Chairperson of the Committee has not yet been nominated by the authorities, Shri Ramesh Rana, M.L.A., a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Resumption of scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various Paragraphs of various Reports of the Committee relating to Haryana Power Generation Corporation Limited.</p> |
| 21. | 17th August, 2004 | 3 | <p>(i) As Chairperson of the Committee has not yet been nominated by the authorities, Shri Nafe Singh Jundla, M.L.A., a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various Paragraphs of various Reports of the Committee relating to Dakshin Haryana Bijli Vitran Nigam Limited.</p> |
| 22. | 24th August, 2004 | 5 | <p>(i) As Chairperson of the Committee has not yet been nominated by the authorities, Shri Nafe Singh Jundla, M.L.A., a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various Paragraphs of various Reports of the Committee relating to Haryana Agro Industries Corporation Limited.</p> |
| 23. | 31st August, 2004 | 5 | <p>(i) As Chairperson of the Committee has not yet been nominated by the authorities, Shri Nafe Singh Jundla, M.L.A., a member of the Committee was chosen to preside over the meeting.</p> |

| 1 | 2 | 3 | 4 |
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| | | | (ii) Resumption of scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various Paragraphs of various Reports of the Committee relating to Haryana Agro Industries Corporation Limited. |
| 24. | 7th September, 2004 | 4 | <p>(i) As Chairperson of the Committee has not yet been nominated by the authorities, Shri Ramesh Rana, M.L.A., a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Resumption of scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various Paragraphs of various Reports of the Committee relating to Haryana Agro Industries Corporation Limited.</p> |
| 25. | 14th September, 2004 | 3 | <p>(i) As Chairperson of the Committee has not yet been nominated by the authorities, Shri Ramesh Rana, M.L.A., a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various Paragraphs of various Reports of the Committee relating to Haryana Vidyut Prasaran Nigam Limited.</p> |
| 26. | 21st September, 2004 | 3 | <p>(i) As Chairperson of the Committee has not yet been nominated by the authorities, Rao Dharam Pal, M.L.A., a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Resumption of scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various Paragraphs of various Reports of the Committee relating to Haryana Vidyut Prasaran Nigam Limited.</p> |

| 1 | 2 | 3 | 4 |
|-----|--------------------|---|---|
| 27. | 5th October, 2004 | 5 | <p>(i) As Chairperson of the Committee has not yet been nominated by the authorities, Shri Nafe Singh Jundla, M.L.A., a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Resumption of scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various Paragraphs of various Reports of the Committee relating to Haryana Vidyut Prasaran Nigam Limited.</p> |
| 28. | 12th October, 2004 | 5 | <p>(i) As Chairperson of the Committee has not yet been nominated by the authorities, Shri Nafe Singh Jundla, M.L.A., a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various Paragraphs of various Reports of the Committee relating to Haryana Land Reclamation and Development Corporation.</p> |
| 30. | 19th October, 2004 | 3 | <p>(i) As Chairperson of the Committee has not yet been nominated by the authorities, Shri Ramesh Rana, M.L.A., a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Resumption of scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various Paragraphs of various Reports of the Committee relating to Haryana Land Reclamation and Development Corporation.</p> |
| 30. | 26th October, 2004 | 3 | <p>(i) As Chairperson of the Committee has not yet been nominated by the authorities, Shri Ramesh Rana, M.L.A., a member of the Committee was chosen to preside over the meeting.</p> |

| 1 | 2 | 3 | 4 |
|-----|---------------------|---|---|
| | | | (ii) Papers placed before the Committee. |
| | | | (iii) Resumption of scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various Paragraphs of various Reports of the Committee relating to Haryana Land Reclamation and Development Corporation. |
| 31. | 2nd November, 2004 | 4 | (i) As Chairperson of the Committee has not yet been nominated by the authorities, Shri Ramesh Rana, M.L.A., a member of the Committee was chosen to preside over the meeting. |
| | | | (ii) Scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various Paragraphs of various Reports of the Committee relating to Haryana Financial Corporation. |
| 32. | 9th November, 2004 | 3 | (i) As Chairperson of the Committee has not yet been nominated by the authorities, Shri Ramesh Rana, M.L.A., a member of the Committee was chosen to preside over the meeting. |
| | | | (ii) Papers placed before the Committee. |
| | | | (iii) Resumption of scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various Paragraphs of various Reports of the Committee relating to Haryana Financial Corporation. |
| 33. | 16th November, 2004 | 2 | No business was transacted for want of quorum. |
| 34. | 23rd November, 2004 | 3 | (i) As Chairperson of the Committee has not yet been nominated by the authorities, Shri Ramesh Rana, M.L.A., a member of the Committee was chosen to preside over the meeting. |
| | | | (ii) Resumption of scrutiny of the replies received in respect of implementation |

| 1 | 2 | 3 | 4 |
|-----|---|---|--|
| | | | of recommendations/observations contained in the various Paragraphs of various Reports of the Committee relating to Haryana Financial Corporation. |
| 35. | 7th December, 2004 | 2 | No business was transacted for want of quorum. |
| 36. | 14th December, 2004 | 3 | <p>(i) As Chairperson of the Committee has not yet been nominated by the authorities, Shri Ramesh Rana, M.L.A., a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various Paragraphs of various Reports of the Committee relating to Haryana Warehousing Corporation.</p> <p>(iii) Committee also decided to hold its own meeting on 23rd and 24th December, 2004 at Haryana Bhawan, New Delhi.</p> |
| 37. | 21st December, 2004 | 3 | <p>(i) As Chairperson of the Committee has not yet been nominated by the authorities, Shri Ramesh Rana, M.L.A., a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various Paragraphs of 30th Reports of the Committee relating to Haryana Tourism Corporation.</p> |
| 38. | 23rd December, 2004 Haryana Bhawan, (New Delhi) | 4 | <p>(i) As Chairperson of the Committee has not yet been nominated by the authorities, Shri Ramesh Rana, M.L.A., a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Resumption of scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various Paragraphs</p> |

| 1 | 2 | 3 | 4 |
|-----|---|---|--|
| | | | No. 6 to 8 of 48th Reports of the Committee relating to Haryana Tourism Corporation. |
| 39. | 24th December, 2004 Haryana Bhawan, (New Delhi) | 4 | (i) As Chairperson of the Committee has not yet been nominated by the authorities, Shri Ramesh Rana, M.L.A., a member of the Committee was chosen to preside over the meeting. (ii) Resumption of scrutiny of the replies received in respect of implementation of recommendations/observations contained in the various Paragraphs No. 9 to 11 of 48th Reports of the Committee relating to Haryana Tourism Corporation. |
| 40. | 28th December, 2004 | 4 | (i) As Chairperson of the Committee has not yet been nominated by the authorities, Shri Ramesh Rana, M.L.A., a member of the Committee was chosen to preside over the meeting. (ii) Paper placed before the Committee.. |
| 41. | 4th January, 2005 | 2 | No business was transacted for want of quorum. |
| 42. | 22nd February, 2005 | 2 | No business was transacted for want of quorum. |

3. Presentation of Report

No Report of the Committee was presented to the House.

4. A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON ESTIMATES

The Committee on Estimates for the year 2004-2005 consisting of nine members was nominated by the Hon'ble Speaker, on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 10th February, 2004 and notified *vide* Haryana Vidhan Sabha Secretariat Notification No. EC-1/2004/2005/20, dated 8th April, 2004.

2. Dr. Malik Chand Gambhir, M.L.A. was appointed the Chairperson of the Committee.

3. The Committee held 53+2 meetings (at Chandigarh and outside Chandigarh) during the period under review.

4. The number of meetings attended by Chairperson and members is given below :—

| Sr. No. | Name of the Member | Number of meetings attended |
|---------|-------------------------------------|-----------------------------|
| 1. | Dr. Malik Chand Gambhir, M.L.A. | 53 |
| 2. | Shri Dharamvir Singh, M.L.A. | 40 |
| 3. | Shri Balbir Singh, M.L.A. | 29 |
| 4. | Shri Dharam Pal (Nilokheri), M.L.A. | 44 |
| 5. | Shri Anil Vij, M.L.A. | 34 |
| 6. | Shri Pawan Kumar Diwan, M.L.A. | 48 |
| 7. | Dr. Sita Ram, M.L.A. | 44 |
| 8. | *Smt. Vidya Beniwal, M.L.A. | 07 |
| 9. | Shri Nishan Singh, M.L.A. | 34 |
| 10. | **Shri Bishan Lal Saini, M.L.A. | 31 |

* Resignation from the membership accepted *w.e.f.* 7th June, 2004 and notified *vide* Haryana Vidhan Sabha Secretariat Notification No. EC-1/2004-2005/34, dated the 31st May, 2004.

** Nominated as Member of the Committee for the remaining period of the year 2004-2005 *w.e.f.* 16th June, 2004, *vide* notification No. EC-1/2004-2005/42, dated the 17th June, 2004.

Meetings held and Business transacted

The dates of meetings, the number of members present and business transacted at each meeting is given below :—

| Sr. No. | Date of meeting | Number of Members Present | Business Transacted |
|---------|------------------|---------------------------|---|
| 1 | 2 | 3 | 4 |
| 1. | 12th April, 2004 | 6 | The Committee discussed its scope and functions. |
| 2. | 21st April, 2004 | 6 | The Committee selected the Food & Supplies Department to examine their Budget Estimates for the year 2004-2005. |
| 3. | 28th April, 2004 | 6 | The Committee selected the Forests Department to examine their Budget Estimates for the year 2004-2005. |
| 4. | 5th May, 2005 | 4 | The Committee scrutinized the replies received from Transport Department in respect of implementation of recommendations/observations made by the Committee in its 27th Report. |
| 5. | 12th May, 2004 | 5 | The Committee scrutinized the replies received from Health Department in respect of implementation of recommendations/observations made by the Committee in its 29th Report. |
| 6. | 19th May, 2004 | 9 | The Committee postponed the oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Tourism Department on his request. |
| 7. | 26th May, 2004 | 9 | The Committee scrutinized the replies received from Food & Supplies Department in respect of implementation of recommendations/observations made by the Committee in its 27th Report. |
| 8. | 2nd June, 2004 | 9 | The Committee orally examined the representatives of Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 32nd Report. |

| 1 | 2 | 3 | 4 |
|-----|-----------------|---|---|
| 9. | 5th June, 2004 | 9 | The Committee scrutinized the replies received from Mines & Geology Department in respect of implementation of recommendations/observations made by the Committee in its 31st Report. |
| 10. | 9th June, 2004 | 8 | The Committee orally examined the representatives of Irrigation Department in respect of implementation of recommendations/observations made by the Committee in its 25th Report. |
| 11. | 16th June, 2004 | 8 | The Committee postponed the oral examination of the representatives of Irrigation Department in respect of implementation of recommendations/observations made by the Committee in its 25th Report. |
| 12. | 28th June, 2004 | 9 | The Committee scrutinized the replies received from Food & Supplies Department in respect of implementation of recommendations/observations made by the Committee in its 27th Report. |
| 13. | 5th July, 2004 | 7 | The Committee scrutinized the replies received from Development & Panchayats Department in respect of implementation of recommendations/observations made by the Committee in its 30th Report. |
| 14. | 12th July, 2004 | 8 | The Committee scrutinized the replies received from Environment Department in respect of implementation of recommendations/observations made by the Committee in its 35th Report. |
| 15. | 20th July, 2004 | 8 | The Committee orally examined the representatives of P.W. (Public Health) Department in respect of implementation of recommendations/observations made by the Committee in its 28th Report. |
| 16. | 26th July, 2004 | 9 | The Committee scrutinized the replies received from P.W. (B&R) Department in respect of implementation of recommendations/observations made by the Committee in its 32nd Report. |

| 1 | 2 | 3 | 4 |
|-----|---------------------|---|--|
| 17. | 29th July, 2004 | 9 | The Committee scrutinized the replies received from Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 32nd Report. |
| 18. | 3rd August, 2004 | 8 | The Committee scrutinized the replies received from Excise & Taxation Department in respect of implementation of recommendations/ observations made by the Committee in its 33rd Report. |
| 19. | 9th August, 2004 | 8 | The Committee scrutinized the budget material received from Food & Supplies Department for the year 2004-2005. |
| 20. | 12th August, 2004 | 9 | The Committee scrutinized the budget material received from Food & Supplies Department for the year 2004-2005. |
| 21. | 17th August, 2004 | 7 | The Committee orally examined the representatives of Excise & Taxation Department in respect of implementation of recommendations/observations made by the Committee in its 33rd Report. |
| 22. | 24th August, 2004 | 8 | The Committee scrutinized the budget material received from Forests Department for the year 2004-2005. |
| 23. | 31st August, 2004 | 8 | The Committee partly drafted the questionnaire on the budget material received from Food & Supplies Department for the year 2004-2005. |
| 24. | 4th September, 2004 | 9 | The Committee partly drafted the questionnaire on the budget material received from Food & Supplies Department for the year 2004-2005. |
| 25. | 6th September, 2004 | 4 | The Committee drafted and finalized the questionnaire on the budget material received from Food & Supplies Department for the year 2004-2005. |
| 26. | 9th September, 2004 | 8 | The Committee scrutinized the replies received from Cooperation Department in respect of implementation of recommendations/observations made by the Committee in its 27th Report. |

| 1 | 2 | 3 | 4 |
|-----|----------------------|---|---|
| 27. | 14th September, 2004 | 6 | The Committee scrutinized the replies received from Dairy Development Department in respect of implementation of recommendations/observations made by the Committee in its 34th Report. |
| 28. | 20th September, 2004 | 6 | The Committee orally examined the representatives of Animal Husbandry and Dairy Development Department in respect of implementation of recommendations/observations made by the Committee in its 34th Report. |
| 29. | 21st September, 2004 | 6 | The Committee partly drafted the questionnaire on the budget material of the Forests Department for the year 2004-2005. |
| 30. | 4th October, 2004 | 9 | The Committee scrutinized the budget material received from Forests Department for the year 2004-2005. |
| 31. | 11th October, 2004 | 6 | The Committee postponed the oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Health Department on his request. |
| 32. | 18th October, 2004 | 7 | The Committee postponed the oral examination of the Commissioner & Secretary to Government, Haryana, Mines & Geology Department on his request and scrutinized the material received from Mines & Geology Department in respect of implementation of recommendations/observations made by the Committee in its 31st Report. |
| 33. | 23rd October, 2004 | 7 | The Committee scrutinized the budget material received from Forests Department for the year 2004-2005. |
| 34. | 25th October, 2004 | 5 | The Committee scrutinized the replies received from Irrigation Department in respect of implementation of recommendations/observations made by the Committee in its 25th Report. |
| 35. | 2nd November, 2004 | 9 | The Committee scrutinized the replies received from Transport Department in respect of implementation of recommendations/observations made by the Committee in its 27th Report. |

| 1 | 2 | 3 | 4 |
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| 36. | 8th November, 2004 | 8 | The Committee scrutinized the replies received from Environment Department in respect of implementation of recommendations/observations made by the Committee in its 35th Report. |
| 37. | 16th November, 2004 | 6 | The Committee postponed the oral examination of the Commissioner & Secretary to Government, Haryana, Mines & Geology Department and scrutinized the material received from Mines & Geology Department in respect of implementation of recommendations/observations made by the Committee in its 31st Report. |
| 38. | 22nd November, 2004 | 7 | The Committee scrutinized the replies received from Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 32nd Report. |
| 39. | 25th November, 2004 | 6 | The Committee scrutinized the replies received from P.W. (B&R) Department in respect of implementation of recommendations/observations made by the Committee in its 32nd Report. |
| 40. | 30th November, 2004 | 9 | The Committee considered the Supplementary Estimates 2004-2005 (1st Instalment) and prepared its Report thereon. |
| 41. | 7th December, 2004 | 9 | The Committee scrutinized the replies received from Health Department in respect of implementation of recommendations/observations made by the Committee in its 29th Report. |
| 42. | 13th December, 2004 | 7 | The Committee scrutinized the replies received from Dairy Development Department in respect of implementation of recommendations/observations made by the Committee in its 34th Report. |
| 43. | 20th December, 2004 | 7 | The Committee scrutinized the replies received from Environment Department in respect of implementation of recommendations/observations made by the Committee in its 35th Report. |

| 1 | 2 | 3 | 4 |
|-----|---------------------|---|---|
| 44. | 24th December, 2004 | 7 | The Committee scrutinized the replies received from Food & Supplies Department in respect of implementation of recommendations/observations made by the Committee in its 27th Report. |
| 45. | 27th December, 2004 | 4 | The Committee orally examined the representatives of Food & Supplies Department on the budget material for the year 2004-2005. |
| 46. | 3rd January, 2005 | 5 | The Committee scrutinized the replies to the questionnaire on the budget material received from Food & Supplies Department for the year 2004-2005. |
| 47. | 10th January, 2005 | 5 | The Committee scrutinized the replies to the questionnaire on the budget material received from Food & Supplies Department for the year 2004-2005. |
| 48. | 17th January, 2005 | 2 | No business was transacted for want of quorum. |
| 49. | 7th February, 2005 | 4 | The Committee scrutinized the replies received from Health Department in respect of implementation of recommendations/observations made by the Committee in its 29th Report. |
| 50. | 15th February, 2005 | 8 | The Committee drafted its 36th Report on the budget estimates of Food & Supplies Department for the year 2004-2005. |
| 51. | 21st February, 2005 | 8 | The Committee finalized its 36th Report on the budget estimates of Food & Supplies Department for the year 2004-2005. |
| 52. | 23rd February, 2005 | 2 | No business was transacted for want of quorum. |
| 53. | 28th February, 2005 | 2 | No business was transacted for want of quorum. |

During the period under review the Committee on estimates presented the following Reports to the House.

| Sr. No. | By whom presented | Date of presentation | Subject |
|---------|-------------------|----------------------|--|
| 1. | Chairperson | 30-11-2004 | Report of the Committee on Estimates on the Supplementary Estimates (1st Instalment) for the year 2004-2005. |

| 1 | 2 | 3 | 4 |
|---|-----------------|------------------------------------|---|
| Meeting held at places other than Chandigarh | | | |
| Sr. No. | Date of meeting | Place of meeting | |
| 1. | 5-6-2004 | Haryana Bhawan, New Delhi | |
| 2. | 29-7-2004 | Hodal | |
| 3. | 12-8-2004 | Haryana Bhawan, New Delhi | |
| 4. | 4-9-2004 | Haryana Bhawan, New Delhi | |
| 5. | 6-9-2004 | Agra | |
| 6. | 25-10-2004 | Manali | |
| 7. | 22-11-2004 | Rewari | |
| 8. | 7-12-2004 | Gurgaon | |
| 9. | 24-12-2004 | Bahadurgarh | |
| 10. | 15-2-2005 | Haryana Bhawan, New Delhi | |
| 11. | 23-2-2005 | Goverdhan, District Mathura (U.P.) | |

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON ESTIMATES FOR THE REMAINING PERIOD OF 2004-2005

The Committee on Estimates for the remaining period of 2004-2005, consisting of nine Members was nominated by the Speaker, on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 21st March, 2005 and notified *vide* Haryana Vidhan Sabha Secretariat notification No. EC-1/2004-2005/18, dated 21st March, 2005.

2. Shri Shadi Lal Batra, M.L.A. was appointed as Chairperson of the Committee.

3. The Committee held a total number of 2 sittings during the period from 21st March, 2005 till 31st March, 2005.

| Sr. No. | Name of the Member | Sitting attended |
|---------|---------------------------------------|------------------|
| 1. | Shri Shadi Lal Batra, M.L.A. | 2 |
| 2. | Shri Karan Singh Dalal, M.L.A. | 2 |
| 3. | Shri Sher Singh, M.L.A. | 2 |
| 4. | Shri Dharambir Singh (Badhra), M.L.A. | 2 |
| 5. | Shri Dan Singh, M.L.A. | 2 |
| 6. | Shri Ram Kumar Gautam, M.L.A. | 2 |
| 7. | Smt. Geeta Bhukkal, M.L.A. | 2 |
| 8. | Shri Sahida Khan, M.L.A. | 2 |
| 9. | Shri Sukhbir Singh (Rohat), M.L.A. | 2 |

Meetings held on and Business transacted

The date of meetings, the number of Members present and the business transacted at each meeting are given below :—

| Sr. No. | Date of Meeting | Number of Members Present | Business Transacted |
|---------|------------------|---------------------------|---|
| 1 | 2 | 3 | 4 |
| 1. | 21st March, 2005 | 9 | The Committee considered the demands for Supplementary Estimates for the year 2004-2005 (IInd Instalment) and prepared a Report thereon. |
| 2. | 28th March, 2005 | 9 | The Committee scrutinized the replies received from Transport Department in respect of implementation of recommendations/observations made by the Committee in its 27th Report. |

During the period under review the Committee presented the following Report to the House.

| Sr. No. | By whom presented | Date of presentation | Subject |
|---------|-------------------|----------------------|---|
| 1. | Chairperson | 22-3-2005 | Report of the Committee on Estimates on the Supplementary Estimates (IInd Instalment) for the year 2004-2005. |

Meeting held at places other than Chandigarh

| Sr. No. | Date of meeting | Place of meeting |
|---------|-----------------|------------------|
| 1. | Nil | Nil |

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES,
SCHEDULED TRIBES AND BACKWARD CLASSES**

The Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2004-2005 was constituted as a result of the motion passed by the Haryana Vidhan Sabha in its sitting held on 10th February, 2004 authorizing the Hon. Speaker to nominate the Members of the Committee and also appoint the Chairperson of the Committee. Shri Bhagi Ram, M.L.A. was appointed as a Chairperson of the Committee by the Hon. Speaker on 7th April, 2004.

The names of the Members of the Committee and number of meetings attended by each of them out of the total number of 52 meetings held during the period under are given below :—

| Sr. No. | Name of Member | Number of meetings attended |
|---------|-------------------------------------|-----------------------------|
| 1. | Shri Bhagi Ram, M.L.A. | 47 |
| 2. | Capt. Ajay Singh, M.L.A. | 34 |
| 3. | Shri Balbir Pal Shah, M.L.A. | 24 |
| 4. | Shri Jarnail Singh, M.L.A. | 34 |
| 5. | Shri Balwant Singh Sadhaura, M.L.A. | 44 |
| 6. | Shri Rambir Singh, M.L.A. | 52 |
| 7. | Dr. Ram Kuwar Saini, M.L.A. | 29 |
| 8. | Shri Ram Kishan Fauji, M.L.A. | 35 |
| *9. | Smt. Veena Chibber, M.L.A. | 12 |

*Note : Shrimati Veena Chhiber, M.L.A. resigned her seat in Haryana Legislative Assembly on 19th July, 2004.

Meetings held on and Business transacted

The details showing the dates of meetings, the number of Members present and business transacted at each meeting are given below :—

| Sr. No. | Date of Meeting | Number of Member Present | Business Transacted |
|---------|------------------|--------------------------|---|
| 1 | 2 | 3 | 4 |
| 1. | 15th April, 2004 | 4 | Welcome address to the Committee by Deputy Secretary. The Chairperson thanked the Hon. Speaker for nominating the members on the Committee. |
| 2. | 21st April, 2004 | 4 | The Committee discussed the question of selection of Departments and decided that final decision would be taken in next meeting. |

| 1 | 2 | 3 | 4 |
|----|------------------|----|---|
| 3. | 27th April, 2004 | 3 | The Committee discussed the question of selection of Departments and decided that final decision would be taken in next meeting. |
| 4. | 4th May, 2004 | 3 | The Committee discussed the question of selection of Departments and decided that final decision would be taken in next meeting. |
| 5. | 11th May, 2004 | 6 | The Committee discussed the question of selection of Departments and decided that final decision would be taken in next meeting. |
| 6. | 18th May, 2004 | 8 | <ol style="list-style-type: none"> 1. Consideration of paper placed before the Committee. 2. Selection of departments. |
| 7. | 25th May, 2004 | 9 | <ol style="list-style-type: none"> (i) The Committee scrutinized the material received from the Financial Commissioner & Principal Secretary to Government Haryana, Home Department in respect of implementation of recommendations/ observations as contained in the 28th Report of the Committee concerning the Home Department (Police). (ii) The Committee decided to hold meeting at Mussoorie on 9th and 10th June, 2004. |
| 8. | 1st June, 2004 | 8. | The Committee scrutinized the material received from the Financial Commissioner & Principal Secretary to Government Haryana, Home Department in respect of implementation of recommendations/ observations as contained in the 28th Report of the Committee concerning the Home Department (Police). |
| 9. | 7th June, 2004 | 8 | The Committee partly scrutinized the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Tourism Department regarding general working of the Haryana Tourism Corporation. |

| 1 | 2 | 3 | 4 |
|-----|-----------------|---|---|
| 10. | 9th June, 2004 | 6 | The Committee partly scrutinized the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Tourism Department regarding general working of the Haryana Tourism Corporation. |
| 11. | 10th June, 2004 | 6 | The Committee partly scrutinized the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Tourism Department regarding general working of the Haryana Tourism Corporation. |
| 12. | 15th June, 2004 | 8 | The Committee partly scrutinized the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Tourism Department regarding general working of the Haryana Tourism Corporation. |
| 13. | 16th June, 2004 | 5 | The Committee partly scrutinized the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Tourism Department regarding general working of the Haryana Tourism Corporation. |
| 14. | 28th June, 2004 | 9 | The Committee partly scrutinized the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Tourism Department regarding general working of the Haryana Tourism Corporation. |
| 15. | 2nd July, 2004 | 7 | The Committee partly scrutinized the material received from the Commissioner and Secretary to Government, Haryana, Forest Department regarding general working of the Haryana Forest Department. |
| 16. | 3rd July, 2004 | 6 | The Committee partly scrutinized the material received from the Commissioner and Secretary to Government, Haryana, Forest Department regarding general working of the Haryana Forest Department. |
| 17. | 6th July, 2004 | 8 | (i) Consideration of paper placed before the Committee. |

| 1 | 2 | 3 | 4 |
|-----|-----------------|---|--|
| 18. | 13th July, 2004 | 8 | <p>(ii) The Committee partly scrutinized the material received from the Financial Commissioner & Principal Secretary to Government Haryana, Tourism Department regarding general working of the Haryana Tourism Corporation.</p> <p>(i) Consideration of paper placed before the Committee.</p> <p>(ii) Oral Examination of the Commissioner & Secretary to Government Haryana, Urban Development Department in respect of non-supply of material regarding implementation of recommendations/observations as contained in the 28th Report of the Committee concerning the Local Bodies Department.</p> |
| 19. | 19th July, 2004 | 6 | <p>(iii) Oral Examination of the Financial Commissioner & Principal Secretary to Government Haryana, Town and Country Planning Department in respect of non-supply of material regarding implementation of recommendations/observations as contained in the 28th Report of the Committee concerning the Haryana Urban Development Authority.</p> <p>(i) Oral Examination of the Financial Commissioner & Principal Secretary to Government Haryana, Industrial Training and Vocational Education Department in respect of non-supply of material regarding implementation of recommendations/observations as contained in the 28th Report of the Committee concerning Industrial Training and Vocational Education Department.</p> <p>(ii) Oral examination of the Commissioner & Secretary to Government Haryana, Public Works (B&R) Department in respect of implementation of recommendations / observations as</p> |

| 1 | 2 | 3 | 4 |
|-----|-------------------|---|--|
| | | | contained in the 28th Report of the Committee concerning the Public Works (B&R) Department. |
| 20. | 26th July, 2004 | 8 | The Committee scrutinized the material received from the Chief Administrator HUDA, Haryana, in respect of implementation of recommendations/ observations as contained in the 28th Report of the Committee concerning the Haryana Urban Development Authority. |
| 21. | 3rd August, 2004 | 7 | The Committee scrutinized the material received from the Commissioner and Secretary to Government Haryana, Corporation Department in respect of implementation of recommendations/ observations as contained in the 28th Report of the Committee concerning the Haryana State Cooperative Land Development Bank (HSARDB) and partly Hafed. |
| 22. | 9th August, 2004 | 4 | <p>(i) Consideration of paper placed before the Committee.</p> <p>(ii) The Committee scrutinized the material received from the Commissioner and Secretary to Government Haryana, Cooperation Department in respect of implementation of recommendations/ observations as contained in the 28th Report of the Committee concerning Hafed.</p> |
| 23. | 17th August, 2004 | 9 | <p>(i) Consideration of paper placed before the Committee.</p> <p>(ii) Decision to postpone oral examination of the Commissioner & Secretary to Government Haryana, Cooperation Department in respect of implementation of recommendations/ observations as contained in the 28th report of the Committee concerning Haryana State Cooperative Land Development Bank (HSARDB) and Hafed.</p> |

| 1 | 2 | 3 | 4 |
|-----|-------------------|---|---|
| | | | <p>(iii) The Committee scrutinized the material received from the Commissioner & Secretary to Government Haryana, Public Works (B&R) Department in respect of implementation of recommendations/observations as contained in the 28th Report of the Committee concerning the Public Works (B&R) Department.</p> <p>(iv) Decided to Reschedule its study tour to the States of Orissa, Tamil Nadu and Andaman & Nicobar Islands.</p> |
| 24. | 24th August, 2004 | 8 | The Committee scrutinized the material received from the Commissioner and Secretary to Government Haryana, Cooperation Department in respect of implementation of recommendations/observations as contained in the 28th Report of the Committee concerning the Haryana State Cooperative Land Development Bank (HSARDB) and Hafed. |
| 25. | 26th August, 2004 | 7 | The Committee partly scrutinized the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Tourism Department regarding general working of the Haryana Tourism Corporation. |
| 26. | 27th August, 2004 | 7 | The Committee partly scrutinized the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Tourism Department regarding general working of the Haryana Tourism Corporation. |
| 27. | 31st August, 2004 | 7 | <p>The Committee partly scrutinized the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Tourism Department regarding general working of the Haryana Tourism Corporation.</p> <p>(ii) Decision to rediscussed/chalkout Tour Programme to be undertaken from 27th September, 2004.</p> |

| 1 | 2 | 3 | 4 |
|-----|----------------------|---|---|
| 28. | 7th September, 2004 | 7 | The Committee scrutinized the material received from the Commissioner & Secretary to Government, Haryana, Urban Development Department in respect of non-supply of material regarding implementation of recommendations/observations as contained in the 28th Report of the Committee concerning the Local Bodies Department. |
| 29. | 14th September, 2004 | 7 | The Committee scrutinized the material received from the Commissioner & Secretary to Government, Haryana, Public Works (B&R) Department in respect of implementation of recommendations/observations as contained in the 28th Report of the Committee concerning the Public Works (B&R) Department. |
| 30. | 21st September, 2004 | 7 | <ul style="list-style-type: none"> <li data-bbox="561 813 1041 874">(i) Consideration of papers placed before the Committee. <li data-bbox="561 898 1041 1250">(ii) The Committee partly scrutinized the material received from the Financial Commissioner & Principal Secretary to Government Haryana, Revenue Department in respect of implementation of recommendations/observations as contained in the 28th Report of the Committee concerning the general recommendations (Examination of Deputy Commissioners). |
| 31. | 5th October, 2004 | 7 | <ul style="list-style-type: none"> <li data-bbox="561 1281 1041 1342">(i) Consideration of papers placed before the Committee. <li data-bbox="561 1362 1041 1390">(ii) Confirmation of proceedings. <li data-bbox="561 1410 1041 1660">(iii) The Committee partly scrutinized the material received from the Financial Commissioner & Principal Secretary to Government Haryana, Revenue Department in respect of implementation of recommendations/observations as contained in the 28th Report of the Committee concerning the |

| 1 | 2 | 3 | 4 |
|-----|--------------------|---|---|
| | | | general (Examination of Deputy Commissioners). recommendations of Deputy |
| 32. | 12th October, 2004 | 8 | The Committee scrutinized the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, Industrial Training and Vocational Education Department in respect of implementation of recommendations/ observations as contained in the 28th Report of the Committee concerning the Industrial Training and Vocational Education Department. |
| 33. | 19th October, 2004 | 5 | The Committee scrutinized the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, Industrial Training and Vocational Education Department in respect of implementation of recommendations/ observations as contained in the 28th Report of the Committee concerning the Industrial Training and Vocational Education Department. |
| 34. | 26th October, 2004 | 6 | <ul style="list-style-type: none"> (i) Consideration of paper placed before the Committee. (ii) The Committee partly scrutinized the material received from the Financial Commissioner & Principal Secretary to Government Haryana, Tourism Department regarding general working of the Haryana Tourism Corporation. (iii) Decided to Reschedule its study tour to the States of Orisa, Tamil Nadu and Union Territory of Andaman and Nicobar Islands. |
| 35. | 2nd November, 2004 | 7 | (i) The Committee partly scrutinized the material received from the Financial Commissioner & Principal Secretary to Government Haryana, Tourism Department regarding general working of the Haryana Tourism Corporation. |

| 1 | 2 | 3 | 4 |
|-----|---------------------|---|--|
| 36. | 4th November, 2004 | 6 | (i) The Committee partly scrutinized the material received from the Financial Commissioner & Principal Secretary to Government Haryana, Tourism Department regarding general working of the Haryana Tourism Corporation. |
| 37. | 9th November, 2004 | 4 | The Committee partly scrutinized the material received from the Financial Commissioner & Principal Secretary to Government Haryana, Tourism Department regarding general working of the Haryana Tourism Corporation. |
| 38. | 16th November, 2004 | 6 | The Committee partly scrutinized the material received from the Financial Commissioner & Principal Secretary to Government Haryana, Tourism Department regarding general working of the Haryana Tourism Corporation. |
| 39. | 23rd November, 2004 | 7 | Discussion on the matters of mutual interest with the Committee on the Welfare of Backward Classes and Minorities of Karnataka Legislative Assembly. |
| 40. | 6th December, 2004 | 7 | The Committee resumed scrutinizing the material received from the Financial Commissioner & Principal Secretary to Government Haryana, Tourism Department regarding general working of the Haryana Tourism Corporation. |
| 41. | 9th December, 2004 | 6 | (i) Consideration of papers placed before the Committee. (ii) The Committee scrutinized the material received from the Financial Commissioner & Principal Secretary to Government Haryana, Tourism Department regarding general working of the Haryana Tourism Corporation. |
| 42. | 14th December, 2004 | 8 | The Committee resume scrutiny the material received from the Financial Commissioner & Principal Secretary to Government Haryana, Tourism Department regarding general working of the Haryana Tourism Corporation. |

| 1 | 2 | 3 | 4 |
|-----|---------------------|---|---|
| 43. | 21st December, 2004 | 5 | <p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee resumed scrutiny of the material received from the Financial Commissioner and Principal Secretary to Government Haryana, Tourism Department regarding general working of the Haryana Tourism Corporation.</p> <p>(iii) Confirmation of proceedings.</p> |
| 44. | 28th December, 2004 | 3 | <p>The Committee resumed the scrutiny of the material received from the Financial Commissioner & Principal Secretary to Government Haryana, Forest Department regarding general working of the Haryana Forest Department.</p> |
| 45. | 4th January, 2004 | 2 | <p>The meeting adjourned for want of quorum.</p> |
| 46. | 11th January, 2004 | 2 | <p>The meeting adjourned for want of quorum.</p> |
| 47. | 18th January, 2004 | 2 | <p>The meeting adjourned for want of quorum.</p> |
| 48. | 25th January, 2004 | 2 | <p>The meeting adjourned for want of quorum.</p> |
| 49. | 4th February, 2004 | 4 | <p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee resumed the scrutiny of the material received from the Financial Commissioner & Principal Secretary to Government Haryana, Forest Department regarding general working of the Haryana Forest Department.</p> |
| 50. | 4th February, 2004 | 5 | <p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee resumed the scrutiny of the material received from the Financial Commissioner & Principal Secretary to Government Haryana, Forest Department regarding general working of the Haryana Forest Department.</p> |

| 1 | 2 | 3 | 4 |
|-----|---------------------|---|--|
| 51. | 15th February, 2004 | 5 | The Committee scrutinized the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department in respect of implementation of recommendations/ observations as contained in the 28th Report of the Committee concerning the Haryana Power Generation Corporation Limited (HPGC). |
| 52. | 23rd February, 2004 | 4 | <p>(i) Discussed the action taken by the different departments on the pending recommendations as contained in the 28th report.</p> <p>(ii) The Committee after discussion partly drafted the report in respect of Industries Department, Haryana, Tourism Corporation, Forest Department, Haryana Ware-housing Corporation, regarding general working.</p> <p>(iii) Confirmation of proceedings.</p> |

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON GOVERNMENT ASSURANCES

The Committee on Government Assurances for the year 2004-2005 consisting of nine Members was nominated by the Speaker, Haryana Vidhan Sabha on 7th April, 2004 vide Notification No. CB/A-1/2004-2005/29 dated 8th April, 2004.

Rao Inderjit Singh, M.L.A. a member of the Committee was appointed as Chairperson of the Committee.

The Committee held 51 meetings during the period under review.

The name of the members and number of meetings attended by each of them are shown in the following table :—

| Sr. No. | Name of the Members | Number of meetings attended |
|----------|-------------------------------------|-----------------------------|
| *1. | Rao Inderjit Singh, M.L.A. | Nil |
| 2. | Shri Jasbir Mallour, M.L.A. | 31 |
| 3. | Shri Shadi Lal Batra, M.L.A. | 43 |
| 4. | Smt. Anita Yadav, M.L.A. | 49 |
| 5. | Shri Padam Singh Dahiya, M.L.A. | 42 |
| 6. | Shri Bhag Singh Chhatter, M.L.A. | 49 |
| 7. | Shri Ram Kumar Katwal, M.L.A. | 44 |
| **8. | Shri Zakir Hussain, M.L.A. | 38 |
| ***9. | Shri Bishan Lal Saini, M.L.A. | 07 |
| ****10. | Smt. Sarita Narain, M.L.A. | 13 |
| *****11. | Shri Rajinder Singh Bisla, M.L.A. | 35 |
| *****12. | Shri Dharam Pal, M.L.A. (Nilokheri) | 19 |

* Rao Inderjit Singh, M.L.A. resigned from the Membership of the Haryana Legislative Assembly w.e.f. 21st May, 2004 vide this Secretariat Notification No.-HVS-LA-76/2004/32 dated 21st May, 2004.

** Shri Zakir Hussain, M.L.A. was nominated as a Member and Chairperson of the Committee w.e.f. 16th June, 2004 vide this Secretariat Notification No. CB/A-1/2004-2005/40 dated 16th June, 2004.

*** Shri Bishan Lal Saini, M.L.A. resigned from the Membership of the Committee w.e.f. 16 June, 2004 vide this Secretariat Notification No. CB/A-1/2004-2005/41 dated the 16th June, 2004.

**** Smt. Sarita Narain, M.L.A. resigned from the Membership of the Haryana Legislative Assembly w.e.f. 19th July, 2004 vide this Secretariat Notification No. HVS/LA-101/2004/58 dated the 19th July, 2004.

***** Shri Rajinder Singh Bisla, M.L.A. was nominated as a Member of the Committee w.e.f. 13th July, 2004 vide this Secretariat Notification No. CB/A-1/2004-2005/53 dated the 13th July, 2004.

***** Shri Dharam Pal, M.L.A. (Nilokheri) was nominated as a Member of the Committee w.e.f. 17th August, 2004 vide this Secretariat Notification No. CB/A-1/2004-2005/63 dated 18th August, 2004.

Meetings held and Business Transacted

The details showing the dates of meetings held, the number of Members including special Invitees present and business transacted at each meeting are given below :—

| Sr. No | Date of Meetings | Number of Members Including Special Invitees Present | Business Transacted |
|--------|------------------|--|---|
| 1 | 2 | 3 | 4 |
| 1. | 5th May, 2004 | 2 | No business was transacted for want of quorum. |
| 2 | 12th May, 2004 | 6 | Joint Secretary, Haryana Vidhan Sabha explained the scope & functions of the Committee to the members on behalf of the Secretary, Haryana Vidhan Sabha. |
| 3 | 19th May, 2004 | 8 | Scrutiny of the replies received from the rehabilitation and Power Departments in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 4. | 26th May, 2004 | 7 | Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 5. | 2nd June, 2004 | 8 | Scrutiny of the Statement of assurances given by the Ministers on the floor of the house during the Session held in the month of March, 2003. |
| 5. | 7th June, 2004 | 6 | Scrutiny of the Statement of assurances given by the Ministers on the floor of the house during the Session held in the month of March, 2003. |
| 7. | 9th June, 2004 | 6 | Scrutiny of the Statement of assurances given by the Ministers on the floor of the house during the Session held in the month of March, 2003. |
| 8. | 16th June, 2004 | 8 | Scrutiny of the Statement of assurances given by the Ministers on the floor of the house during the Session held in the month of March, 2003. |

| 1 | 2 | 3 | 4 |
|-----|------------------|---|---|
| 9. | 28th June, 2004 | 8 | Scrutiny of the Statement of assurances given by the Ministers on the floor of the house during the Session held in the month of March, 2003. |
| 10. | 30th June, 2004 | 7 | Scrutiny of the Statement of assurances given by the Ministers on the floor of the house during the Session held in the month of March, 2003. |
| 11. | 1st July, 2004 | 7 | Scrutiny of the Statement of assurances given by the Ministers on the floor of the house during the Session held in the month of March, 2003. |
| 12. | 7th July, 2004 | 8 | Scrutiny of the Statement of assurances given by the Ministers on the floor of the house during the Session held in the month of September, 2003. |
| 13. | 13th July, 2004 | 7 | Scrutiny of the replies received from the Public Health Department in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 14. | 20th July, 2004 | 7 | Scrutiny of the replies received from the Irrigation Department in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 15. | 27th July, 2004 | 8 | The Committee orally examined the representative of Transport Department in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 16. | 3rd August, 2004 | 7 | <p>(i) The Committee Postponed the oral examination of the Irrigation Department on the request made by the Financial Commissioner & Principal Secretary to Irrigation Department</p> <p>(ii) Committee decided to canceled its meetings/visit at Chamba and Dalhousi due to heavy rains, and the Committee further decided to holds its next meetings on 12th, 14th & 16th August, 2004 at Jodhpur, Bikaner and Delhi.</p> |

| 1 | 2 | 3 | 4 |
|-----|-------------------------------------|---|---|
| 17. | 10th August, 2004 | 8 | Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 18. | 12th August, 2004 (Jodhpur) | 8 | The Committee scrutinized the outstanding Assurances of the 34th Report. |
| 19. | 14th August, 2004 (Bikaner) | 8 | Scrutiny of the replies received from the Women and Child Development Department in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 20. | 16th August, 2004 (New Delhi) | 8 | Scrutiny of the replies received from the Agriculture Department in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 21. | 18th August, 2004 | 7 | Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 22. | 24th August, 2004 | 8 | Scrutiny of the replies received from the Public Health Department in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 23. | 31st August, 2004 | 9 | The Committee orally examined the representative of Irrigation Department in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 24. | 8th September, 2004 | 9 | Scrutiny of the replies received from the various Government Department in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 25. | 10th September, 2004 (New Delhi) | 9 | The Committee scrutinized the outstanding Assurances of its 34th Report. |
| 26. | 13th September, 2004 (Bhopal) | 9 | Scrutiny of the replies received from the various Government Department in regard to the implementation of the outstanding assurances as contained in its 34th Report. |

| 1 | 2 | 3 | 4 |
|-----|--------------------------------------|---|---|
| 27. | 15th September, 2004 (Ujjain) | 9 | Scrutiny of the replies received from the Education Department in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 28. | 18th September, 2004 (New Delhi). | 9 | Scrutiny of the replies received from the Education Department in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 29. | 21st September, 2004 | 8 | Scrutiny of the replies received from the Education and Animal Husbandry Department in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 30. | 5th October, 2004 | 7 | Scrutiny of the replies received from the Power Department in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 31. | 12th October, 2004 | 8 | The Committee orally examined the representatives of the Forests and Public Health Department in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 32. | 19th October, 2004 | 9 | Scrutiny of the replies received from the various Government Department in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 33. | 27th October, 2004 | 9 | <p>(i) Consideration of communication received from the Secretary Karnataka Legislative Assembly regarding holding of the meeting with Sister Committee.</p> <p>(ii) Scrutiny of the replies received from the various Government Department in regard to the implementation of the outstanding assurances as contained in its 34th Report.</p> |
| 34. | 2nd November, 2004 | 9 | Scrutiny of the replies received from the various Government Department in regard to the implementation of the outstanding assurances as contained in its 34th Report. |

| 1 | 2 | 3 | 4 |
|-----|------------------------------------|---|---|
| 35. | 9th November, 2004 | 8 | Scrutiny of the replies received from the various Government Department in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 36. | 16th November, 2004 | 7 | Scrutiny of the replies received from the various Government Department in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 37. | 23rd November, 2004 | 7 | Scrutiny of the replies received from the various Government Department in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 38. | 9th December, 2004 (Pinjore) | 5 | The Committee held discussion with representative of the Forests Department regarding plantation and cultivation of medicinal plants. |
| 39. | 11th December, 2004 (Nainital) | 8 | The Committee held discussion with representative of the Forests Department of Uttaranchal Pradesh in regarding to plantation of medicinal plant and made the visit of the Harbal Park. |
| 40. | 16th December, 2004 | 7 | Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 41. | 22nd December, 2004 | 4 | Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 42. | 23rd December, 2004 (Faridabad) | 6 | The Committee discussed with the representative of the Public Health Department in respect of the Ranney Well system and various water projects. |
| 43. | 24th December, 2004 (Gurgaon) | 6 | The Committee held discussion with the representative of the Public Health Department and thereafter the Committee visited the various water projects in the Villages Mawat area in District Gurgaon. |
| 44. | 31st December, 2004 | 6 | Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 34th Report. |

| 1 | 2 | 3 | 4 |
|-----|----------------------------------|---|--|
| 45. | 6th January, 2005 | 5 | Scrutiny of the replies received from the Public Health Department in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 46. | 11th January, 2005 | 5 | Scrutiny of the replies received from the P.W.D. (B&R) Department in regard to the implementation of the outstanding assurances as contained in its 34th Report. |
| 47. | 8th February, 2005 | 5 | (i) Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 34th Report. (ii) Confirmation of Proceedings. |
| 48. | 14th February, 2005 | 8 | Confirmation of Proceedings. |
| 49. | 17th February, 2005 (Jodhpur) | 8 | The Committee partly drafted its 35th Report. |
| 50. | 19th February, 2005 (Ajmer) | 8 | The Committee partly drafted its 35th Report. |
| 51. | 22nd February, 2005 | 6 | The Committee partly drafted its 35th Report. |

The details of the meetings held at places other than Chandigarh are as under :—

Sr. No.

| | | |
|-----|----------------------|---------------------------|
| 1. | 7th June, 2004 | Haryana Bhawan, New Delhi |
| 2. | 30th June, 2004 | Mussoorie |
| 3. | 1st July, 2004 | Mussoorie |
| 4. | 12th August, 2004 | Jodhpur |
| 5. | 14th August, 2004 | Bikaner |
| 6. | 16th August, 2004 | Haryana Bhawan, New Delhi |
| 7. | 10th September, 2004 | Haryana Bhawan, New Delhi |
| 8. | 13th September, 2004 | Bhopal |
| 9. | 15th September, 2004 | Ujjain |
| 10. | 18th September, 2004 | Haryana Bhawan, New Delhi |
| 11. | 9th December, 2004 | Pinjore |
| 12. | 11th December, 2004 | Nainital |
| 13. | 23rd December, 2004 | Faridabad |
| 14. | 24th December, 2004 | Gurgaon |
| 15. | 17th February, 2005 | Jodhpur |
| 16. | 19th February, 2005 | Ajmer |

Proceedings

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON SUBORDINATE LEGISLATION

The Committee consisting of 8 Members of the Haryana Vidhan Sabha (including the Advocate General) was nominated by the Hon'ble Speaker on the 7th April, 2004 and was notified in the official Gazette *vide* Notification No. HVS-SLC/1/2004-05/23, dated 8th April, 2004.

Vaid Kapoor Chand was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 41 meetings during the period under Review.

The names of Members/Special Invitee and number of meetings attended by each of them are shown in the following Table :—

| Sr. No. | Name of the Member | Number of meetings attended |
|---------|-------------------------------|-----------------------------|
| *1. | Vaid Kapoor Chand, M.L.A. | Chairperson 11 |
| **2. | Shri Bishan Lal Saini, M.L.A. | Chairperson 16 |
| 3. | Shri Mange Ram Gupta, M.L.A. | Member 39 |
| 4. | Shri Banta Ram, M.L.A. | Member 3 |
| 5. | Shri Bhagi Ram, M.L.A. | Member 4 |
| 6. | Shri Deena Ram, M.L.A. | Member 31 |
| 7. | Shri Sher Singh, M.L.A. | Member 39 |
| 8. | Shri Leela Ram, M.L.A. | Member 32 |
| 9. | Advocate General | Member Nil |

* *Resignation from the Haryana Legislative Assembly was accepted by the Speaker w.e.f. 19th July, 2005.*

** *Shri Bishan Lal Saini, M.L.A. was nominated as a Member and appointed as Chairperson of the Committee on Subordinate Legislation w.e.f. 23rd July, 2004 for the remaining period of the year 2004-05 vide notification No. HVS-SLC/1/2004/61, dated 23rd July, 2004.*

Rules Scrutinised

The Committee scrutinised the following Rules :—

1. The Punjab Ayurvedic and Unani Practitioners (General) Rules, 1964 framed under the Punjab Ayurvedic and Unani Practitioners Act., 1963.
2. The Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act. 1957.

Meetings held and Business Transacted

The dates and the meetings, the number of Members and the Business transacted at each meeting are given below :—

| Sr. No. | Date of Meeting | Number of Members present | Business Transacted |
|---------|------------------|---------------------------|---|
| 1 | 2 | 3 | 4 |
| 1. | 15th April, 2004 | 4 | Welcome Address by the Deputy Secretary. |
| 2. | 20th April, 2004 | 5 | Selection of Rules for scrutiny. |
| 3. | 27th April, 2004 | 4 | 1. The Committee went through the provisions of the Punjab Ayurvedic and Unani Practitioners Act, 1963. |
| 4. | 4th May, 2004 | 2 | - Meeting adjourned for want of quorum. |
| 5. | 11th May, 2004 | 3 | 1. Paper placed before the Committee. 2. Resumption of scrutiny of the Punjab Ayurvedic and Unani Practitioners (General) Rules, 1964 framed under the Punjab Ayurvedic and Unani Practitioners Act, 1963. |
| 6. | 18th May, 2004 | 7 | Resumption of scrutiny of the Punjab Ayurvedic and Unani Practitioners (General) Rules, 1964 framed under the Punjab Ayurvedic and Unani Practitioners Act, 1963. |
| 7. | 25th May, 2004 | 5 | 1. Paper placed before the Committee. 2. Resumption of scrutiny of the Punjab Ayurvedic and Unani Practitioners (General) Rules, 1964 framed under the Punjab Ayurvedic and Unani Practitioners Act, 1963. |
| 8. | 2nd June, 2004 | 5 | Resumption of scrutiny of the Punjab Ayurvedic and Unani Practitioners (General) Rules, 1964 framed under the Punjab Ayurvedic and Unani Practitioners Act, 1963. |
| 9. | 8th June, 2004 | 4 | Resumption of scrutiny of the Punjab Ayurvedic and Unani Practitioners (General) Rules, 1964 framed under the Punjab Ayurvedic and Unani Practitioners Act, 1963. |
| 10. | 15th June, 2004 | 6 | Resumption of scrutiny of the Punjab Ayurvedic and Unani Practitioners (General) Rules, 1964 framed under the Punjab Ayurvedic and Unani Practitioners Act, 1963. |

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| 11. | 28th June, 2004 | 7 | Resumption of scrutiny of the Punjab Ayurvedic and Unani Practitioners (General) Rules, 1964 framed under the Punjab Ayurvedic and Unani Practitioners Act, 1963. |
| 12. | 6th July, 2004 | 5 | Resumption of scrutiny of the Punjab Ayurvedic and Unani Practitioners (General) Rules, 1964 framed under the Punjab Ayurvedic and Unani Practitioners Act, 1963. |
| 13. | 13th July, 2004 | 5 | Resumption of scrutiny of the Punjab Ayurvedic and Unani Practitioners (General) Rules, 1964 framed under the Punjab Ayurvedic and Unani Practitioners Act, 1963. |
| 14. | 20th July, 2004 | 4 | Resumption of scrutiny of the Punjab Ayurvedic and Unani Practitioners (General) Rules, 1964 framed under the Punjab Ayurvedic and Unani Practitioners Act, 1963. |
| 15. | 27th July, 2004 | 4 | Resumption of scrutiny of the Punjab Ayurvedic and Unani Practitioners (General) Rules, 1964 framed under the Punjab Ayurvedic and Unani Practitioners Act, 1963. |
| 16. | 3rd August, 2004 | 5 | <ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. Resumption of scrutiny of the Punjab Ayurvedic and Unani Practitioners (General) Rules, 1964 framed under the Punjab Ayurvedic and Unani Practitioners Act, 1963. |
| 17. | 10th August, 2004 | 5 | Scrutiny of the reply received from the Housing Department, Haryana regarding implementation of recommendations/ observations of the Committee made in its 28th Report in respect of the Housing Board, Haryana (Disposal of Property, Betterment charges, Eviction, Assessment of Damages and Manner of Appeal) Rules, 1975. |
| 18. | 17th August, 2004 | 5 | The Committee went through the provisions of the Mines and Minerals (Development and Regulation) Act, 1957. |
| 19. | 24th August, 2004 | 5 | The Committee went through the provisions of Section 15 of the Mines and Minerals (Development and Regulation) Act, 1957, which empower the State Government to frame rules in respect of the Mines and Minerals. |

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| 20. | 31st August, 2004 | 5 | <ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. Resumption of scrutiny of the Punjab Minor Mineral Discussion Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957. 3. The Committee decided to hold its own meetings at Nainital on 15th September, 2004 and at Haryana Bhawan, New Delhi on 17th September, 2004 at 10.00 A.M. respectively. |
| 21. | 8th September, 2004 | 4 | Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957. |
| 22. | 13th September, 2004 | 4 | <ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957. |
| 23. | 15th September, 2004 (Nainital) | 4 | Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957. |
| 24. | 17th September, 2004 (New Delhi) | 4 | Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957. |
| 25. | 21st September, 2004 | 5 | Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957. |
| 26. | 5th October, 2004 | 5 | <ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957. |

| 1 | 2 | 3 | 4 |
|-----|---------------------|---|---|
| 27. | 11th October, 2004 | 4 | Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957. |
| 28. | 18th October, 2004 | 5 | Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957. |
| 29. | 25th October, 2004 | 4 | Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957. |
| 30. | 2nd November, 2004 | 5 | Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957. |
| 31. | 8th November, 2004 | 5 | Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957. |
| 32. | 17th November, 2004 | 5 | Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957. |
| 33. | 22nd November, 2004 | 5 | Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957. |
| 34. | 6th December, 2004 | 3 | <ol style="list-style-type: none"> 1. Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957. 2. Paper placed before the Committee. |
| 35. | 13th December, 2004 | 4 | Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957. |
| 36. | 20th December, 2004 | 2 | Meeting adjourned for want of Quorum. |

| 1 | 2 | 3 | 4 |
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| 37. | 28th December, 2004 | 3 | Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957. |
| 38. | 4th January, 2005 | 2 | Meeting adjourned for want of Quorum. |
| 39. | 10th January, 2005 | — | Meeting adjourned for want of Quorum. |
| 40. | 15th February, 2005 | 4 | |
| 41. | 22nd February, 2005 | 4. | |

Meetings at places other than Chandigarh

The Committee held its meetings on the following dates and places :

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|----|----------------------|---------------------------|
| 1. | 15th September, 2004 | Nainital |
| 2. | 17th September, 2004 | Haryana Bhawan, New Delhi |

Report Presented Nil

The Departments concerned could not send their final comments on the recommendations/observations sent to them by the Committee. Therefore, for want of clarification and replies from the concerned Departments, the Committee could not hold oral examination of the departmental representatives on issues raised by it. In such circumstances, the Committee could not complete its work and submit its report to the House.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE OF PRIVILEGES
2004-2005

Under Rule 284(1) of the Rules of Procedure and conduct of Business in the Haryana Legislative Assembly, the Committee of Privileges was nominated on 7th April, 2004 (consisting of 10 members) by the Hon'ble Speaker, *vide* Notification No. Priv-1/2004/25, dated 7th April, 2004.

Shri Bhagwan Sahai Rawat, M.L.A. was appointed by the Speaker as Chairperson of the Committee.

Shri Daryao Singh, M.L.A. member of the Privilege Committee was disqualified from the membership of the Haryana Vidhan Sabha due to his voluntarily joining the Indian National Congress Party on 14th June, 2004 after being independently elected to the Haryana Vidhan Sabha *vide* order of the Hon'ble Speaker dated the 5th November, 2004.

Shri Bhagwan Sahai Rawat, M.L.A. Chairperson, of the Committee resigned from the membership of Haryana Legislative Assembly *w.e.f.* 12th January, 2005.

Shri Nafe Singh Rathi, M.L.A. a member of the Privilege Committee has been nominated by the Hon'ble Speaker as Chairperson of the Committee *w.e.f.* 16th February, 2005 for the remaining period of the year 2004-2005.

The Committee held total number of 46 meetings during the period under review. The name of the Members and number of meetings attended by each of them are shown in the following table :—

| Sr. No. | Name of Members | Number of meetings attended |
|---------|---|-----------------------------|
| 1. | Shri Bhagwan Sahai Rawat, M.L.A. Chairperson | 35 |
| 2. | Shri Dan Singh, M.L.A. | 24 |
| 3. | Shri Ranbir Singh Mandola, M.L.A. | 34 |
| 4. | Shri Daryao Singh, M.L.A. | 22 |
| 5. | Shri Nafe Singh Rathi, M.L.A. | 37 |
| 6. | Shri Amar Singh Dhandey, M.L.A. | 26 |
| 7. | Shri Ramesh Kumar Khatak, M.L.A. | 21 |
| 8. | Shri Ramesh Rana, M.L.A. | 24 |
| 9. | Shri Ramphal Kundu, M.L.A. | 18 |
| 10. | Shri Zakir Hussain, M.L.A. | 33 |

Pending Question of Privileges

1. Question of alleged breach of privilege given notice of by Shri Puran Singh, Dabra, M.L.A. and Padam Singh, M.L.A., against Shri Jai Parkash Barwala M.L.A. regarding taking of Mock Chair in the well of the House and showing himself as Speaker of the Assembly, defying the orders of the Chair and challenging and protesting against the ruling of the Chair constantly, thus committing the contempt of the House/breach of privileges etc. by Shri Jai Parkash Brawala, M.L.A. on 5th March, 2002.

2. Question of alleged breach of Privilege given notice of by Shri Rajinder Singh Bisla, MLA and Ram Kuwar Saini, M.L.A., against Shri Karan Singh Dalal, M.L.A. for

obstructing and making uncalled for remarks against His Excellency, the Governor on 4th March, 2002 and helping greatly Shri Jai Parkash Barwala, M.L.A. in taking Mock Chair in the well of the House at the time when the Sabha was in Session on 5th March, 2002 thereby committing the contempt of the House/breach of privilege etc. by Shri Karan Singh Dalal, M.L.A.

3. Question of alleged breach of Privilege given notice of by Shri Bhagi Ram, M.L.A. and Sh. Pawan Kumar, M.L.A., against Sarvshri Capt. Ajay Singh Yadav, M.L.A., Jagjit Singh Sangwan, M.L.A. and Shri Dharmbir Singh, M.L.A. for coming to remaining in the well of the House in utter defiance of the Chair and continuously arguing with the Speaker, trying to manhandle with the Watch and Ward Staff and throwing a book towards the Chair by Capt. Ajay Singh Yadav, M.L.A., breaking a light box while rushing to the well of the House, causing damage to the Government property by Shri Dharambir Singh, M.L.A. and using unparliamentary words and uncalled for remarks etc. in the House by Shri Jagjit Singh Sangwan, M.L.A. and there by committing the contempt of the House/breach of privilege etc. by Capt. Ajay Singh Yadav, Jagjit Singh Sangwan, and Shri Dharambir Singh, M.L.A.s on 5th March, 2002.

4. Question of alleged breach of Privilege given notice of by Dr. Sita Ram, M.L.A. and Shri Jasbir Singh Mallour, M.L.A., against Dr. Raghbir Singh Kadian, M.L.A. for coming to/remaining in the well of the House, tearing the book of Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, leading to grave disorder, breaking a light box in the House thereby committing contempt of the House/breach of privilege etc. by Dr. Raghbir Singh Kadian, M.L.A on 5th March, 2002.

Meeting held and Business Transacted

| Sr. No. | Date of Meeting | Members Present | Business Transacted |
|---------|------------------|-----------------|--|
| 1. | 2 | 3 | 4 |
| 1. | 12th April, 2004 | 3 | Meeting adjourned for want of quorum. |
| 2. | 20th April, 2004 | 4 | -do- |
| 3. | 27th April, 2004 | 2 | -do- |
| 4. | 11th May, 2004 | 3 | -do- |
| 5. | 18th May, 2004 | 7 | The Committee considered the pending privilege issues against Sarvshri Jai Parkash Barwala, Dharambir Singh, Karan Singh Dalal, Raghbir Singh Kadain, Capt. Ajay Singh Yadav and Jagjit Singh Sangwan M.L.As. |
| 6. | 25th May, 2004 | 8 | The Committee partly examined, considered and discussed the evidence on record with regard to alleged breach of privileges against Sarvshri Jai Parkash Barwala, Dharambir Singh, Karan Singh Dalal, Raghbir Singh Kadain, Capt. Ajay Singh Yadav. M.L.As. |

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| | | | <p>The Committee decided to undertake the study tour to the States of Arunachal Pradesh, Assam and Sikkim from 23rd June, 2004 to 4th July, 2004.</p> <p>The Committee further decided to hold its won meetings on 27th June, 2004 in Zero District of Arunachal Pradesh, Siliguri on 30th June, 2004 and Darjling on 3rd July, 2004. The Committee will also hold its won meetings at Haryana Bhawan, New Delhi on 22nd June, 2004 and 5th July, 2004 while going and coming from the tour respectively.</p> |
| 7. | 1st June, 2004 | 6 | <p>The Committee partly examined, considered and discussed the evidence on record with regard to alleged breach of privileges against Sarvshri Jai Parkash Barwala, Dharambir Singh, Karan Singh Dalal, Raghubir Singh Kadain, Capt. Ajay Singh Yadav and Shri Jagjit Singh Sangwan M.L.As.</p> |
| 8. | 7th June, 2004 | 6 | <p>A fax letter dated 5th June, 2004 received from the Secretary, Assam Legislative Assembly reg. making necessary arrangements for accommodation in New M.L.A. Hostel and Security for the visiting Committee was placed before the Committee. The Committee noted the contents.</p> <p>A fax letter dated 2nd June, 2004 received from the Deputy Secretary (Protocol) Sikkim Legislative Assembly regarding making security arrangement was placed before the Committee. The Committee noted the contents.</p> <p>The Committee partly examined, considered and discussed the evidence on record with regard to alleged breach of privileges against Sarvshri Jai Parkash Barwala, (Ex-M.L.A. now M.P.) Dharambir Singh, Karan Singh Dalal, Raghubir Singh Kadain, Capt. Ajay Singh Yadav and Jagjit Singh Sangwan M.L.As.</p> |
| 9. | 15th June, 2004 | 8 | <p>The Committee drafted and finalized the 6th Preliminary Report in regard to the question of alleged breach of Privilege given notice of by Shri Puran Singh Dabra, M.L.A. and</p> |

Shri Padam Singh, M.L.A. against Shri Jai Parkash Barwala, Ex. M.L.A. (Now M.P.) regarding taking of Mock Chair in the well of the House and showing himself as Speaker of the Assembly defying the orders of the Chair and challenging and protesting against the ruling of the chair constantly, thus committing the contempt of the House/breach of privilege etc. by Shri Jai Parkash Barwala, Ex. M.L.A. (Now M.P.) on 5th March, 2002.

The Committee drafted and finalized the 6th Preliminary Report in regard to the question of alleged breach of privilege given notice of by Shri Rajinder Singh Bisla, M.L.A. and Shri Ram Kuwar Saini, M.L.A. against Shri Karan Singh Dalal, M.L.A. for obstructing and making uncalled for remarks against His Excellency, the Governor on 4th March, 2002 and helping greatly Shri Jai Parkash Barwala, Ex. M.L.A. (Now M.P.) in taking Mock Chair in the well of the House at the time when the Sabha was in Session on 5th March, 2002 thereby committing the contempt of the House/breach of privilege etc. by Shri Karan Singh Dalal, M.L.A. on 5th March, 2002.

The Committee drafted and finalized the 6th Preliminary Report in regard to the question of alleged breach of privilege given notice of by Shri Bhagi Ram, M.L.A. and Shri Pawan Kumar, M.L.A. for coming to/remaining in the well of the House in utter defiance of the Chair and continuously arguing with the Speaker trying to manhandle with the Watch and Ward Staff and throwing a book towards the Chair by Capt. Ajay Singh Yadav, M.L.A. breaking a light box while rushing to the well of the House, causing damage to the Government property by Shri Dharambir Singh, M.L.A. and using unparliamentary words and uncalled for remarks etc. in the House by Shri Jagjit Singh Sangwan, M.L.A. and thereby committing the contempt of the House/breach of privilege etc. by Capt. Ajay

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| | | | <p>Singh Yadav, M.L.A., Shri Dharambir Singh, M.L.A. and Shri Jagjit Singh Sangwan, M.L.A. on 5th March, 2002.</p> <p>The Committee also drafted and finalized the 6th Preliminary Report in regard to the question of alleged breach of privilege given notice of by Dr. Sita Ram, M.L.A. and Shri Jasbir Singh Mallaur, M.L.A. against Dr. Raghubir Singh Kadian, M.L.A. for coming to/remaining in the well of the House, tearing the book of Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, leading to grave misconduct and grave disorder, breaking a light box in the House thereby committing contempt of the House/breach of privilege etc. by Dr. Raghubir Singh Kadian, M.L.A. on 5th March, 2002.</p> <p>The Committee authorised the Chairperson to sign and present the 6th Preliminary Report to the House during the forth coming Session of the Haryana Vidhan Sabha.</p> <p>The Committee decided to postpone its study tour to the States of Arunachal Pradesh, Assam and Sikkim commencing from 23rd June, 2004.</p> |
| 10. | 28th June, 2004 | 10 | <p>The Committee partly examined, considered and discussed the evidence on record with regard to alleged breach of privileges against Sarvshri Jai Parkash Barwala, Ex. M.L.A. (Now M.P.) Dharambir Singh, Karan Singh Dalal, Raghubir Singh Kadian, Capt. Ajay Singh Yadav and Jagjit Singh Sangwan, M.L.As.</p> |
| 11. | 5th July, 2004 | 4 | <p>Meeting adjourned for want of quorum.</p> |
| 12. | 13th July, 2004 | 7 | <p>The Committee partly examined, considered and discussed the evidence on record with regard to alleged breach of privileges against Sarvshri Jai Parkash Barwala, Ex. M.L.A. (Now M.P.) Dharambir Singh, Karan Singh Dalal, Raghubir Singh Kadian, Capt. Ajay Singh Yadav and Jagjit Singh Sangwan, M.L.As.</p> |

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Confirmation of Proceedings

The Committee confirmed the proceedings of the meetings of the Committee held on the following dates :—

2nd September, 2003, 3rd September, 2003, 9th September, 2003, 16th September, 2003, 22nd September, 2003, 30th September, 2003, 7th October, 2003, 13th October, 2003, 16th October, 2003, 20th October, 2003, 25th October, 2003, 5th November, 2003, 11th November, 2003, 9th December, 2003, 16th December, 2003, 23rd December, 2003, 26th December, 2003, 6th January, 2004, 13th January, 2004, 20th January, 2004, 3rd February, 2004, 17th February, 2004, 3rd March, 2004, 6th March, 2004, 8th March, 2004, 11th March, 2004, 13th March, 2004, 24th March, 2004, 31st March, 2004, 18th May, 2004, 25th May, 2004, 1st June, 2004, 7th June, 2004 and 15th June, 2004.

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| 13. | 19th July, 2004 | 5 | The Committee considered the pending privilege issues against Sarvshri Jai Parkash Barwala, Ex. M.L.A. (Now M.P.) Dharambir Singh, Karan Singh Dalal, Raghubir Singh Kadian, Capt. Ajay Singh Yadav and Jagjit Singh Sangwan, M.L.As. |
| 14. | 26th July, 2004 | 3 | Meeting adjourned for want of quorum. |
| 15. | 2nd August, 2004 | 7 | The Committee considered the privilege issues against Sarvshri Jai Parkash Barwala, Ex. M.L.A. (Now M.P.) Dharambir Singh, Karan Singh Dalal, Dr. Raghubir Singh Kadian, Capt. Ajay Singh Yadav and Jagjit Singh Sangwan, M.L.As. |

The Committee decided to undertake a study tour to the States of Rajasthan, Gujarat, Madhaya Pradesh and Utter Pradesh from 17th August, 2004 to 29th August, 2004.

The Committee further decided to hold its own meetings on 22nd August, 2004 at Porbandar, on 28th August, 2004 at Agra and 16th August, 2004 & 29th April, 2004 at Haryana Bhawan, New Delhi while going and coming from the tour respectively.

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| | | | The Committee desired that the Hon'ble Speaker be requested to accord necessary permission for the purpose and all necessary arrangements be made well in time to avoid any inconvenience to the Members of the Committee. |
| 16. | 9th august, 2004 | 5 | A fax message received from the Secretary, Gujrat Legislative Assembly, Gandhi Nagar, regarding the arrangements made for the visit of the Committee to the State of Gujrat, was placed before the Committee, the Committee noted the contents thereof. |
| | | | A fax message received from the Secretary, Madhya Pradesh Legislative Assembly, Bhopal regarding the arrangements made for the visit of the Committee to the State of Madhya Pradesh was placed before the Committee, the Committee noted the contents thereof. |
| | | | The Committee considered the privilege issues against Sarvshri Jai Parkash Barwala, Ex. M.L.A. (Now M.P.) Dharambir Singh, Karan Singh Dalal, Dr. Raghur Singh Kadian, Capt. Ajay Singh Yadav and Jagjit Singh Sangwan, M.L.As. |
| 17. | 16th August, 2004 | 10 | A fax message received from the Secretary, Gujrat Legislative Assembly, Gandhi Nagar, regarding arrangements made for visit of the Committee to the State of Gujrat was placed before the Committee, the Committee noted the contents thereof. |
| | | | A fax message received from the Secretary, M.P.L.A., Bhopal regarding the arrangements made for visit of the Committee to the State of Madhya Pradesh was placed before the Committee, the Committee noted the contents thereof. |
| | | | A fax message received from the Secretary, Uttar Pradesh Legislative Assembly, Lucknow, regarding the arrangements made for visit of the Committee to the State of Uttar |

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| | | | Pradesh, was placed before the Committee and the Committee noted the contents thereof. |
| | | | The Committee framed the questionnaire to be discussed with the sister Committees, during its tour to the State of Gujrat and Madhya Pradesh. |
| 18. | 20th August, 2004 | 10 | The Chairman and Members of the Committee of Privileges of Gujrat Legislative Assembly welcomed the visiting Committee. The counterparts of both the Committee discussed about the privileges issues pending in their respective Legislature Assemblies and also discussed on the matters of common interest and other procedural matters. |
| | | | The Chairperson, Committee of Privileges, Haryana Legislative Assembly on his behalf and on behalf of other members of the Committee, thanked the Chairman of Gujrat Privileges Committee for making nice arrangements for their stay at Ahmadabad and also invited the Committee of Privileges this Legislative Assembly, to make a visit to the State of Haryana. |
| 19. | 22nd August, 2004 | 10 | The Committee reviewed the discussion held at Gandhi Nagar on 20th August, 2004. |
| 20. | 27th August, 2004 | 10 | In the absence of the Committee of Privileges, the Secretary, M.P. L.A. welcomed the Chairperson and members of the visiting Committee on their reaching at Bhopal. The Secretary informed the Committee that meeting with the Sister Committee was not possible due to oath affirmation of Ministers of Madhya Pradesh, which has been fixed for today at 11.30 A.M. in the Raj Bhawan, Bhopal. However a discussion with the Hon'ble Speaker can be possible for short period. The Chairperson acceded to the proposal of the Secretary. |
| | | | The Committee discussed with the Hon'ble Speaker, M.P. L. Assembly about the |

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| | | | privileges issues pending in their respective Legislative Assemblies and also discussed the matters of common interest and other procedural matters. |
| | | | The Chairperson, Committee of Privileges Haryana Legislative Assembly on his behalf and on behalf of other members of the Committee thanked the Hon'ble Speaker for making nice arrangements for their stay at Bhopal and also invited the Committee of privileges, M.P. Legislative Assembly, Bhopal to visit the State of Haryana. |
| 21. | 28th August, 2004 | 10 | The Committee reviewed the discussion held at Gandhi-Nagar on 20th August, 2004 and Bhopal on 27th August, 2004 respectively. |
| 22. | 29th August, 2004 | 10 | The Committee considered the pending privileges issues against Sarvshri Jai Parkash Barwala, Ex. M.L.A. (Now M.P.) Dharambir Singh, Dr. Raghubir Singh Kadian, Karan Singh Dalal, Capt. Ajay Singh Yadav and Jagjit Singh Sangwan, M.L.As. |
| 23. | 8th September, 2004 | 6 | The Committee considered the pending issues against Sarvshri Jai Parkash Barwala, Ex. M.L.A. (Now M.P.) Dharambir Singh, Karan Singh Dalal, Dr. Raghubir Singh Kadian, Capt. Ajay Singh Yadav and Jagjit Singh Sangwan, M.L.As. |
| 24. | 13th September, 2004 | 3 | Meeting adjourned for want of quorum. |
| 25. | 20th September, 2004 | 5 | The Committee drafted and finalized 7th Preliminary Report in regard to the question of alleged breach of Privilege given notice of by Puran Singh Dabra, M.L.A. and Shri Padam Singh, M.L.A. against Shri Jai Parkash Barwala, Ex. M.L.A. (Now M.P.) regarding taking of Mock Chair in the well of the House and showing himself as Speaker of the Assembly, defying the orders of the Chair and challenging and protesting against the ruling of the Chair constantly, thus committing the contempt of the House/ breach of privilege etc. by Shri Jai Parkash Barwala, Ex. M.L.A. (Now M.P.) on 5th March, 2002. |

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The Committee drafted and finalized the 7th Preliminary Report in regard to the question of alleged breach of Privilege given notice of by Shri Rajinder Singh Bisla, M.L.A. and Shri Ram Kuwar Saini, M.L.A. against Shri Karan Singh Dalal, M.L.A. for obstructing and making uncalled for remarks against His Excellency, the Governor on 4th March, 2002 and helping greatly Shri Jai Parkash Barwala, Ex. M.L.A. (Now M.P.) in taking Mock Chair in the well of the House at the time when the Sabha was in Session on 5th March, 2002 thereby committing the contempt of the House/breach of privilege etc. by Shri Karan Singh Dalal, M.L.A. on 5th March, 2002.

The Committee drafted and finalized the 7th Preliminary Report in regard to the question of alleged breach of privilege given notice by of Shri Bhagi Ram, M.L.A. and Shri Pawan Kumar, M.L.A. for coming to/remaining in the well of the House in utter defiance of the Chair and continuously arguing with the Speaker, trying to manhandle with the Watch and Ward Staff and throwing a book towards the Chair by Capt. Ajay Singh Yadav, M.L.A., breaking a light box while rushing to the well of the House, causing damage to the Government property by Shri Dharambir Singh, M.L.A. and using unparliamentary words and uncalled for remarks etc. in the House by Shri Jagjit Singh Sangwan M.L.A. and thereby committing the contempt of the House/breach of privilege etc. by Capt. Ajay Singh Yadav, M.L.A., Shri Dharambir Singh, M.L.A. and Shri Jagjit Singh Sangwan, M.L.A. on 5th March, 2002.

The Committee also drafted and finalized the 7th Preliminary Report in regard to the question of alleged breach of privilege given notice of by Dr. Sita Ram, M.L.A. and Shri Jasbir Singh Mallour, M.L.A. against Dr. Raghubir Singh Kadian, M.L.A. for coming to/remaining in the well of the House, tearing the book of Rules of

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| | | | <p>Procedure and Conduct of Business in the Haryana Legislative Assembly, leading to grave misconduct and grave disorder, breaking a light box in the House thereby committing contempt of the House/breach of privilege etc. by Dr. Raghubir Singh Kadian, M.L.A. on 5th March, 2002.</p> <p>The Committee authorized the Chairperson to sign and present the 7th Preliminary Report to the House during the forthcoming Session of the Haryana Vidhan Sabha.</p> |
| 26. | 4th October, 2004 | 6 | <p>The Committee partly examined, considered and discussed the issues in regard to the alleged breach of privilege against Sarvshri Jai Parkash Barwala, Ex. M.L.A. (Now M.P.) Dharmbir Singh, Dr. Raghubir Singh Kadian, Karan Singh Dalal, Capt. Ajay Singh Yadav, M.L.As.</p> <p>The Committee decide to undertake a study tour to Panchmarhi (M.P.) from 15th October, 2004 to 18th October, 2004. The Committee decided to hold its own meetings at New Delhi on 14th and 19th October, 2004 and 17th October, 2004 at Panchmarhi (M.P.).</p> <p>The Committee desired that the necessary permission of the Hon'ble Speaker be obtained and necessary arrangements be made well in time to avoid any inconvenience to the Committee.</p> |
| 27. | 11th October, 2004 | 4 | Meeting adjourned for want of quorum. |
| 28. | 14th October, 2004 | 7 | <p>The Committee considered privilege issues against Shri Jai Parkash Barwala, Ex. M.L.A. (Now M.P.) Shri Dharambir Singh, Shri Karan Singh Dalal, Dr. Raghubir Singh Kadian, Capt. Ajay Singh Yadav and Shri Jagjit Singh Sangwan, M.L.As.</p> <p>The Committee decided to cancel its tour programme which was to commence from 15th October, 2004 to 19th October, 2004 to the State of Madhaya Pradesh.</p> |
| 29. | 19th October, 2004 | 5 | The Committee partly examined, considered and discussed the issues in regard to the alleged breach of privilege against Sarvshri |

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| | | | Jai Parkash Barwala, Ex. M.L.A. (Now M.P.) Dharmbir Singh, Dr. Raghbir Singh Kadian, Karan Singh Dalal, Capt. Ajay Singh Yadav and Jagjit Singh Sangwan, M.L.As. |
| 30. | 26th October, 2004 | 5 | The Committee partly examined, considered and discussed the issues in regard to the alleged breach of privilege against Sarvshri Jai Parkash Barwala, Ex. M.L.A. (Now M.P.) Dharmbir Singh, Karan Singh Dalal, Dr. Raghbir Singh Kadian, Capt. Ajay Singh Yadav and Jagjit Singh Sangwan, M.L.As. |
| 31. | 2nd November, 2004 | 5 | The Committee partly examined, considered and discussed the issues in regard to the alleged breach of privileges against Shri Jai Parkash Barwala, Ex. M.L.A. (Now M.P.) Shri Dharambir Singh, Shri Karan Singh Dalal, Dr. Raghbir Singh Kadain, Capt. Ajay Singh Yadav and Shri Jagjit Singh Sangwan, M.L.As. |
| 32. | 9th November, 2004 | 1 | Meeting adjourned for want of quorum. |
| 33. | 16th November, 2004 | 5 | The Committee informally discussed the agenda fixed for the meeting and drafted and finalized the 8th Preliminary Report in regard to the question of alleged breach of privilege given notice of by Shri Puran Singh Dabra, M.L.A. and Shri Padam Singh, M.L.A. against Shri Jai Parkash Barwala, Ex. M.L.A. (Now M.P.) regarding taking of Mock Chair in the well of the House and showing himself as Speaker of the Assembly, defying the orders of the chair and challenging and protesting against the ruling of the Chair constantly, thus committing the contempt of the House/breach of privilege etc. by Shri Jai Parkash Barwala, Ex. M.L.A. (Now M.P.) on 5th March, 2002. |
| | | | The Committee drafted and finalized the 8th Preliminary Report in regard to the question of alleged breach of privilege given notice of by Shri Rajinder Singh Bisla, M.L.A. and Shri Ram Kuwar Saini, M.L.A. against Shri Karan Singh Dalal, M.L.A. for obstructing and making uncalled for remarks against His Excellency, the Governor on 4th March, |

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2002 and helping greatly Shri Jai Parksh Barwala, Ex. M.L.A. (Now M.P.) in taking Mock Chair in the well of the House at the time when the Sabha was in Session on 5th March, 2002 thereby committing the contempt of the House/breach of privilege etc. by Shri Karan Singh dalal, M.L.A. on 5th March, 2002.

The Committee drafted and finalized the 8th Preliminary Report in regard to the question of alleged breach of privilege given notice of by Shri Bhagi Ram, M.L.A. and Pawan Kumar, M.L.A. for coming to/remaining in the well of the House in utter defiance of the Chair and continuously arguing with the Speaker, trying to manhandle with the Watch and Ward Staff and throwing a book towards the Chair by Capt. Ajay Singh Yadav, M.L.A., breaking a light box while rushing to the well of the House, causing damage to the Government property by Shri Dharambir Singh, M.L.A. and using unparliamentary words and uncalled for remarks etc. in the House by Shri Jagjit Singh Sangwan, M.L.A. and thereby committing the contempt of the House/breach of privilege etc. by Capt. Ajay Singh Yadav, M.L.A., Shri Dharambir Singh, M.L.A. and Shri Jagjit Singh Sangwan, M.L.A. on 5th March, 2002.

The Committee also drafted and finalized the 8th Preliminary Report in regard to the question of alleged breach of privilege given notice of by Dr. Sita Ram, M.L.A. and Shri Jasbir Singh Mallaur, M.L.A. against Dr. Raghubir Singh Kadian, M.L.A. for coming to/remaining in the well of the House, tearing the book of Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, leading to grave misconduct and grave disorder, breaking a light box in the House there by committing the contempt of the House/breach of privilege etc. by Dr. Raghubir Singh Kadian, M.L.A. on 5th March, 2002.

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| | | | The Committee authorised the Chairperson to sign and present the 8th Preliminary Report to the House during the forthcoming Session of the Haryana Vidhan Sabha. |
| | | | The Committee confirmed the proceeding of the meetings of the Committee of Privileges held on 19th July, 2004, 2nd August, 2004, 9th August, 2004, 16th August, 2004, 8th September, 2004, 20th September, 2004, 4th October, 2004, 14th October, 2004, 19th October, 2004, 26th October, 2004 and 2nd November, 2004. |
| 14. | 23rd November, 2004 | 1 | Meeting adjourned for want of quorum. |
| 35. | 8th December, 2004 | 5 | The Committee partly examined/considered and discussed the issues in regard to the alleged breach of privileges against Sarvshri Jai Parkash Barwala Ex-M.L.A. (Now M.P.) Karan Singh Dalal, Dharambir Singh, Dr. Raghbir Singh Kadian, Jagjit Singh Sangwan, Capt. Ajay Singh Yadav, M.L.As. |
| 36. | 13th December, 2004 | 5 | The Committee partly examined/considered and discussed the issues against Sarvshri Jai Parkash Barwala Ex-M.L.A. (Now M.P.) Dharambir Singh, Dr. Raghbir Singh Kadian, Karan Singh Dalal, Capt. Ajay Singh Yadav and Jagjit Singh Sangwan, M.L.As. |
| 37. | 21st December, 2004 | 3 | Meeting adjourned for want of quorum. |
| 38. | 28th December, 2004 | 3 | Meeting adjourned for want of quorum. |
| 39. | 17th February, 2005 | 5 | The Committee partly examined/considered and discussed the issues in regard to the alleged breach of privileges against Sarvshri Jai Parkash Barwala Ex-M.L.A. (Now M.P.), Dharambir Singh, Karan Singh Dalal, Dr. Raghbir Singh Kadian, Capt. Ajay Singh Yadav and Jagjit Singh Sangwan, M.L.As. |
| | | | The Committee decided to undertake study tour to Jaipur (Rajasthan) on 22nd February, 2005 and hold its own meeting at New Delhi on 20th February, 2005. |

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| 40. | 20th February, 2005 | 8 | The Committee considered the pending Privileges issues against Sarvshri Dharmbir Singh, Karan Singh Dalal, Dr. Raghubir Singh Kadian, Capt. Ajay Singh Yadav and Jagjit Singh Sangwan, M.L.As. at Haryana Bhawan, New Delhi. |
| 41. | 22nd February, 2005 | 8 | The Committee considered the pending issues against Sarvshri Jai Parkash Barwala Ex-M.L.A. (Now M.P.), Dharmbir Singh, Karan Singh Dalal, Dr. Raghubir Singh Kadian, Capt. Ajay Singh Yadav and Jagjit Singh Sangwan, M.L.As. at Jaisalmer. |
| 42. | 25th February, 2005 | 7 | <p>The Committee considered the pending Privileges issues against Sarvshri Jai Parkash Barwala Ex-M.L.A. (Now M.P.), Dharmbir Singh, Karan Singh Dalal, Dr. Raghubir Singh Kadian, Capt. Ajay Singh Yadav and Jagjit Singh Sangwan, M.L.As. at Chandigarh.</p> <p>The Committee decided to undertake a study tour to the State of Utter Pardesh and Madhya Pradesh from 2nd March, 2005 to 8th March, 2005.</p> <p>The Committee further decided to hold its own meeting on 4th March, 2005 at Panchmari, on 6th March, 2005 at Chitrakut and 8th March, 2005 at Haryana Bhawan, New Delhi.</p> |
| 43. | 2nd March, 2005 | 7 | The Committee considered Privileges issues against Sarvshri Jai Parkash Barwala Ex-M.L.A. (Now M.P.), Dharmbir Singh, Karan Singh Dalal, Dr. Raghubir Singh Kadian, Capt. Ajay Singh Yadav and Jagjit Singh Sangwan, M.L.As. |
| 44. | 4th March, 2005 | 7 | The Committee considered Privileges issues against Sarvshri Jai Parkash Barwala Ex-M.L.A. (Now M.P.), Dharmbir Singh, Karan Singh Dalal, Dr. Raghubir Singh Kadian, Capt. Ajay Singh Yadav and Jagjit Singh Sangwan, M.L.As. at Panchmari (M.P.) |

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| 45. | 6th March, 2005 | 7 | The Committee considered Privileges issues against Sarvshri Jai Parkash Barwala Ex-M.L.A. (Now M.P.), Dharmbir Singh, Karan Singh Dalal, Dr. Raghubir Singh Kadian, Capt. Ajay Singh Yadav and Jagjit Singh Sangwan, M.L.As. at Chitrakut (M.P.). |
| 46. | 8th March, 2005 | 8 | <p>The Committee considered Privileges issues against Sarvshri Jai Parkash Barwala Ex-M.L.A. (Now M.P.), Dharmbir Singh, Karan Singh Dalal, Dr. Raghubir Singh Kadian, Capt. Ajay Singh Yadav and Jagjit Singh Sangwan, M.L.As. at Haryana Bhawan, New Delhi.</p> <p>Consequent upon the completion of its five years term of Haryana Vidhan Sabha under Articles 172 of the Consitution of India on 8th March, 2005, the four notices of Privileges Motion referred to the Committee has stood lapsed.</p> |

HOUSE COMMITTEE

1. The House Committee for the year 2004-2005, consisting of the Deputy Speaker as Ex-officio Chairperson and four members and a special invitee was nominated to serve on the Committee by the Hon'ble Speaker on 7th April, 2004.

2. Shri Gopi Chand Gahlot, Deputy Speaker, was the Ex-officio Chairperson of the House Committee.

3. The House Committee held total No. of 34 meetings, including two meetings in which the business could not be transacted for want of quorum.

4. The names of the Members and number of meetings attended by each of them are given in the following table :—

| Sr. No. | Name of the Member | Number of meetings attended |
|---------|---|-----------------------------|
| 1. | Shri Gopi Chand Gahlot, Deputy Speaker | 15 |
| 2. | Dr. Raghbir Singh Kadian, M.L.A. | 33 |
| 3. | Rao Narender Singh, M.L.A. | 32 |
| *4. | Shri Kanwar Pal, M.L.A. | 07 |
| **5. | Shri Moola Ram, M.L.A. | 16 |
| | Special Invitee | |
| ***1. | Shri Daryao Singh | 14 |

* Shri Kanwar Pal, M.L.A. ceased to be a member of the Committee consequent upon his resignation from the Haryana Vidhan Sabha on 19th July, 2004.

** Shri Moola Ram, M.L.A. ceased to be a member of the Committee consequent upon his disqualification from the membership of the Haryana Vidhan Sabha w.e.f. 5th November, 2004.

*** Shri Daryao Singh, M.L.A. ceased to be as Special Invitee of the Committee consequent upon his disqualification from the membership of the Haryana Vidhan Sabha w.e.f. 5th November, 2004.

5. The dates of meetings held, the number of the Members present and business transacted at each meeting are given below :—

| Sr. No. | Date of meeting | Number of members present | Business transacted |
|---------|-----------------|---------------------------|---|
| 1 | 2 | 3 | 4 |
| 1. | 25th May, 2004 | 5 | Shri Daya Nand Sheokand, Under Secretary, welcomed the members of the Committee and explained its scope and functions. |
| 2. | 1st June, 2004 | 6 | Papers placed before the Committee :— (i) Memo No. 72-w-77/1797, dated 19th March, 2004 received from the Engineer-in-Chief, Haryana PWD B&R |

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| | | | Branch, Chandigarh regarding installation of 20 Nos. ACs in the Haryana M.L.As. Hostel was placed before the Committee and the Committee noted the contents thereof. |
| | | | (ii) Endst. No. 72-w-77/2662/WI dated 29th April, 2004 received from the Engineer-in-Chief, Haryana PWD B&R Branch, Chandigarh regarding providing ACs. in Haryana M.L.As. Hostel was placed before the Committee. The Committee strongly recommended that the case of installation of 20 more ACs. in the Haryana M.L.As. Hostel may be referred back to the quarter concerned with a view that a great difficulty is being faced for the allotment of rooms as most of the Hon. members prefer to the room in which AC. has been installed. |
| | | | (iii) The Committee discussed in detail regarding facilities provided in the M.L.As. Hostel and Flats. |
| 3. | 8th June, 2004 | 5 | The Committee discussed regarding facilities being provided in the M.L.As. Hostel and Flats. |
| 4. | 15th June, 2004 | 4 | (i) In the absence of the Ex-officio Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker) Shri Kanwar Pal Singh, a member of the Committee was chosen to preside over the meeting. (ii) The Committee allotted the rooms in the Haryana M.L.As. Hostel for the duration of Session. |
| 5. | 28th June, 2004 | 5 | The Committee discussed regarding facilities being provided in the M.L.As. Hostel and Flats. |
| 6. | 6th July, 2004 | 6 | The Committee discussed regarding facilities being provided in the M.L.As. Hostel and Flats. |

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| 7. | 13th July, 2004 | 5 | <p>(i) In the absence of the Ex-officio Chairperson (Shri Gopi Chand Gahlot), Rao Narender Singh, a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee discussed regarding facilities being provided in the M.L.As. Hostel and Flats.</p> |
| 8. | 19th July, 2004 | 5 | The Committee discussed and decided that a reference be made to the Director, Horticulture, Haryana for providing two Malies in the Haryana M.L.As. Hostel for proper maintenance of all lawns, flower pots etc. |
| 9. | 27th July, 2004 | 5 | The Committee discussed the matter regarding increasing of room rent of Haryana M.L.As. Hostel. Thereafter, the Committee decided that the matter be kept pending for the time being. |
| 10. | 3rd August, 2004 | 5 | The Committee discussed the various steps to be taken for the improvement of M.L.As. Hostel and Flats. |
| 11. | 10th August, 2004 | 5 | The Committee discussed regarding facilities being provided in the M.L.As. Hostel and Flats. |
| 12. | 17th August, 2004 | 3 | <p>(i) In the absence of the Ex-officio Chairperson (Shri Gopi Chand Gahlot Deputy Speaker), Dr. Raghubir Singh Kadian, a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee discussed regarding facilities being provided in the M.L.As. Hostel and Flats.</p> |
| 13. | 24th August, 2004 | 2 | <p>(i) In the absence of the Ex-officio Chairperson (Shri Gopi Chand Gahlot Deputy Speaker), Dr. Raghubir Singh Kadian, a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee discussed regarding facilities being provided in the M.L.As. Hostel and Flats.</p> |

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| 14. | 31st August, 2004 | 2 | <p>(i) In the absence of the Ex-officio Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker), Dr. Raghbir Singh Kadian, a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee discussed the various steps to be taken for the improvement of M.L.As. Hostel and Flats.</p> |
| 15. | 7th September, 2004 | 4 | <p>(i) In the absence of Ex-officio Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker), Dr. Raghbir Singh Kadian, a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee discussed about the various facilities to be provided in the M.L.As. Hostel and Flats.</p> |
| 16. | 10th September, 2004 (New Delhi) | 2 | <p>(i) In the absence of the Ex-officio Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker), Dr. Raghbir Singh Kadian, a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee discussed about the various facilities to be provided in the M.L.As. Hostel and Flats.</p> |
| 17. | 14th September, 2004 | 3 | <p>(i) In the absence of the Ex-officio Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker), Dr. Raghbir Singh Kadian, a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Papers placed before the Committee Letter No. B/78/2004 dated 12th August, 2004 received from the Chief Secretary to Government Haryana, addressed to the Commissioner & Secretary to Government, Haryana, Health Department and Secretary, Haryana Vidhan Sabha, Chandigarh for the construction of new M.L.As. dispensary, Haryana at Chandigarh was placed before the Committee and the Committee noted the contents thereof.</p> |

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| | | | <p>(iii) The Committee discussed about the various steps to be taken for the improvement of M.L.As. Hostel and Flats.</p> <p>(iv) the Committee desired that the Engineer-in-Chief, PWD B&R Haryana may be asked to appear before the Committee in its meeting to be held on 21st September, 2004 in connection with licence fees of the 16 newly constructed M.L.As. Flats.</p> |
| 18. | 21st September, 2004 | 4 | <p>(i) In the absence of the Ex-officio Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker), Rao Narendra Singh, a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee informally discussed the agenda fixed for the meeting.</p> <p>(iii) The Committee orally examined the Engineer-in-Chief, Haryana PWD B&R for not supplying the timely details of Licence Fee to the Haryana Vidhan Sabha Secretariat. The Committee also discussed with the Engineer-in-Chief, Haryana PWD B&R, Chandigarh for the improvement of Haryana M.L.As. Hostel and Flats.</p> <p>(iv) Memo. No. 943 dated 3rd September, 2004 received from the Executive Engineer, Bridges Construction Division, Haryana PWD B&R Branch, Chandigarh regarding recovery of licence fees in respect of 16 newly constructed M.L.As. Flats, was placed before the Committee, the Committee noted the contents thereof.</p> |
| 19. | 7th October, 2004 | 4 | The Committee discussed the various steps to be taken for the improvement of M.L.As. Hostel and Flats. |
| 20. | 12th October, 2004 | 3 | (i) In the absence of the Ex-officio Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker), Dr. Raghbir Singh |

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| | | | <p>Kadian, a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee discussed the various steps to be taken for the improvement of M.L.As. Hostel and Flats.</p> |
| 21. | 20th October, 2004 | 4 | <p>(i) In the absence of the Ex-officio Chairperson (Shri Gopi Chand Gahlot Deputy Speaker), Dr. Raghubir Singh Kadian, a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee discussed the various steps to be taken for the improvement of M.L.As. Hostel and Flats.</p> |
| 22. | 26th October, 2004 | 4 | The Committee discussed the various steps to be taken for the improvement of the M.L.As. Hostel and Flats. |
| 23. | 2nd November, 2004 | 4 | <p>The House Committee welcomed the Chairman and members of the visiting Sister Committee of Bihar Legislative Council and discussed about the facilities being provided to the M.L.As. and also discussed about the various matters of common interest.</p> <p>In the end, the Chairman, House Committee, Bihar Legislative Council thanked the Ex-officio Chairperson and the Members of the House Committee of Haryana Vidhan Sabha for their warm welcome and hospitality provided to them ; and also invited the House Committee to visit their State.</p> |
| 24. | 9th November, 2004 | 2 | <p>(i) In the absence of the Ex-officio Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker), Dr. Raghubir Singh Kadian, a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee discussed the various steps to be taken for the improvement of M.L.As. Hostel and Flats.</p> |
| 25. | 17th November, 2004 | 2 | (i) In the absence of the Ex-officio Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker), Dr. Raghubir Singh Kadian, a member of the Committee was chosen to preside over the meeting. |

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| | | | (ii) The Committee discussed the various steps to be taken for the improvement of M.L.As. Hostel and Flats. |
| 26. | 23rd November, 2004 | 2 | (i) In the absence of the Ex-officio Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker), Dr. Raghubir Singh Kadian, a member of the Committee was chosen to preside over the meeting. (ii) The Committee discussed the various steps to be taken for the improvement of M.L.As. Hostel and Flats. |
| 27. | 25th November, 2004 | 1 | The Business could not be transacted for want of quorum. |
| 28. | 14th December, 2004 | 3 | The Committee discussed the various steps to be taken for the improvement of M.L.As. Hostel and Flats. |
| 29. | 21st December, 2004 | 1 | The Business could not be transacted for want of quorum. |
| 30. | 8th February, 2005 | 2 | (i) Consequent upon the resignation of Shri Gopi Chand Gahlot, Deputy Speaker, Ex-officio Chairperson of the House Committee from the membership of the Haryana Vidhan Sabha, Dr. Raghubir Singh Kadian, a member of the Committee was Chosen to act as Chairperson of the House Committee. (ii) The Committee discussed regarding facilities being provided in the M.L.As. Hostel and Flats. |
| 31. | 15th February, 2005 | 2 | (i) Consequent upon the resignation of Shri Gopi Chand Gahlot, Deputy Speaker, Ex-officio Chairperson of the House Committee from the membership of the Haryana Vidhan Sabha, Dr. Raghubir Singh Kadian, a member of the Committee was Chosen to act as Chairperson of the House Committee. (ii) The Committee discussed regarding facilities being provided in the M.L.As. Hostel and Flats. |

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| 32. | 25th February, 2005 (New Delhi) | 2 | <p>(i) Consequent upon the resignation of Shri Gopi Chand Gahlot, Deputy Speaker, Ex-officio Chairperson of House Committee from the membership of the Haryana Vidhan Sabha, Dr. Raghubir Singh Kadian, a member of the Committee was Chosen to act as Chairperson of the House Committee.</p> <p>(ii) The Committee discussed regarding facilities being provided in the M.L.As. Hostel and Flats.</p> |
| 33. | 2nd March, 2005 | 2 | <p>(i) Consequent upon the resignation of Shri Gopi Chand Gahlot, Deputy Speaker, Ex-officio Chairperson of House Committee from the membership of the Haryana Vidhan Sabha, Dr. Raghubir Singh Kadian, a member of the Committee was Chosen to act as Chairperson of the House Committee.</p> <p>(ii) The Committee discussed regarding facilities being provided in the M.L.As. Hostel and Flats.</p> |
| 34. | 7th March, 2005 | 2 | <p>(i) Consequent upon the resignation of Shri Gopi Chand Gahlot, Deputy Speaker, Ex-officio Chairperson of the House Committee from the membership of the Haryana Vidhan Sabha, Dr. Raghubir Singh Kadian, a member of the Committee was Chosen to act as Chairperson of the House Committee.</p> <p>(ii) The Committee discussed regarding facilities being provided in the M.L.As. Hostel and Flats.</p> |

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

LIBRARY COMMITTEE

The Committee consisting of six Members was nominated by the Hon'ble Speaker on 7th April, 2004 for the year 2004-2005. Smt. Swatantar Bala, a Member of the Committee was appointed as Chairperson.

The name of the members, of the Committee and the No. of the meetings attended by each of them out of the total No. of 45 meetings held during the period under review are given below :—

| Sr. No. | Name of the Members | Number of meetings attended |
|---------|---------------------------|-----------------------------|
| 1. | Smt. Swatantar Bala | Chairperson 36 |
| 2. | Shri Suraj Mal | Member 15 |
| 3. | Shri J.P. Barwala | Member Nil |
| 4. | Shri Chander Mohan | Member 01 |
| 5. | Shri Hamid Hussain | Member 27 |
| 6. | Smt. Vidya Beniwal | Member 39 |
| 7. | Shri Ranbir Singh Mandola | Spl. Invitee 26 |
| 8. | Shri Krishan Lal Panwar | Spl. Invitee 03 |
| 9. | Shri Ram Kumar Katwal | Spl. Invitee 13 |

Smt. Vidya Beniwal Member & Shri Ranbir Singh Mandola, M.L.A. was nominated by Hon'ble Speaker as a Special Invitee w.e.f. 31st May, 2004 to serve the Committee for the remaining period of the year 2004-05.

Shri Krishan Lal Panwar, M.L.A. was nominated by the Hon'ble Speaker as a Special Invitee w.e.f. 5th July, 2004 to serve the Committee for the remaining period of the year 2004-05.

Shri Ram Kumar Katwal, M.L.A. was nominated by Hon'ble Speaker as a Special Invitee w.e.f. 18th October, 2004 to serve the Committee for the remaining period of the year 2004-05.

The Committee selected the publications on different subjects. The value of publication purchased during the year 2004-2005 including the cost of Newspapers/ magazines etc. was Rs. 77,000/-. In addition to it, Govt. Publication worth Rs. 12,487/- were also purchased.

Meetings held and Business Transacted

Details regarding the dates of meetings held number of meetings, number of members including Special Invitees present and business transacted in each meetings are as given below :—

| Sr. No. | Date | Number of Members | Business Transacted |
|---------|------------------|-------------------|---|
| 1 | 2 | 3 | 4 |
| 1. | 20th April, 2004 | 1 | No Quorum. |
| 2. | 18th May, 2004 | 3 | (i) The Committee decided that like that of previous year the book in English, Hindi, |

| 1 | 2 | 3 | 4 |
|-----|----------------------------|---|--|
| | | | Punjabi & Urdu etc. on different subjects be purchased for the use of Library on basis of discount recommended by the Good Offices Committee for the year 2004-2005. |
| | | | (ii) The Committee desired that the existing newspapers/magazines/periodicals being supplied at present be continued. |
| 3. | 25th May, 2004 | 3 | The Committee selected 6 books for the use of Library. |
| 4. | 1st June, 2004 | 3 | The Committee selected 6 books for the use of Library. |
| 5. | 8th June, 2004 | 5 | The Committee selected 5 books for the use of Library. |
| 6. | 15th June, 2004 | 6 | The Committee selected 6 books for the use of Library. |
| 7. | 17th June, 2004 (Katra) | 4 | The Committee discussed the various steps to be taken for the improvement of the library. |
| 8. | 28th June, 2004 | 5 | The Committee selected 3 books for the use of Library. |
| 9. | 6th July, 2004 | 6 | The Committee selected 6 books for the use of Library. |
| 10. | 14th July, 2004 | 3 | The Committee selected 6 books for the use of Library. |
| 11. | 20th July, 2004 | 4 | The Committee selected 6 books for the use of Library. |
| 12. | 27th July, 2004 | 5 | The Committee selected 4 books for the use of Library. |
| 13. | 3rd August, 2004 | 3 | The Committee selected 4 books for the use of Library. |
| 14. | 10th August, 2004 | 6 | The Committee selected 5 books for the use of Library. |
| 15. | 16th August, 2004 | 5 | The Committee selected 2 books for the use of Library. |
| 16. | 24th August, 2004 | 4 | The Committee selected 3 books for the use of Library. |

| 1 | 2 | 3 | 4 |
|-----|-----------------------------------|---|--|
| 17. | 31st August, 2004 | 6 | Books were placed before the Committee for selection but the Committee did not select any books. |
| 18. | 7th September, 2004 | 6 | The Committee selected 3 books for the use of Library. |
| 19. | 14th September, 2004 | 5 | The Committee selected 4 books for the use of Library. |
| 20. | 21st September, 2004 | 4 | The Committee selected 7 books for the use of Library. |
| 21. | 5th October, 2004 | 4 | The Committee selected 7 books for the use of Library. |
| 22. | 11th October, 2004 | 3 | Books were placed before the Committee for selection but the Committee did not select any book. |
| 23. | 19th October, 2004 | 5 | Books were placed before the Committee for selection but the Committee did not select any book. |
| 24. | 26th October, 2004 | 6 | Books were placed before the Committee for selection but the Committee did not select any book. |
| 25. | 2nd November, 2004 | 6 | Books were placed before the Committee for selection but the Committee did not select any book. |
| 26. | 5th November, 2004 (New Delhi) | 6 | Books were placed before the Committee for selection but the Committee did not select any book. |
| 27. | 9th November, 2004 | 4 | Various steps to be taken for the improvement of library. |
| 28. | 16th November, 2004 | 5 | Books were placed before the Committee for selection but the Committee did not select any book. |
| 29. | 23rd November, 2004 | 6 | Books were placed before the Committee for selection but the Committee did not select any book. |
| 30. | 6th December, 2004 | 4 | Books were placed before the Committee for selection but the Committee did not select any book. |
| 31. | 14th December, 2004 | 5 | Books were placed before the Committee for selection but the Committee did not select any book. |

| 1 | 2 | 3 | 4 |
|-----|-------------------------------------|---|---|
| 32. | 20th December, 2004 | 3 | Books were placed before the Committee for selection but the Committee did not select any book. |
| 33. | 23rd December, 2004 (New Delhi) | 6 | Books were placed before the Committee for selection but the Committee did not select any book. |
| 34. | 26th December, 2004 (Udaipur) | 4 | Books were placed before the Committee for selection but the Committee did not select any book. |
| 35. | 27th December, 2004 (Mount Abu) | 4 | Books were placed before the Committee for selection but the Committee did not select any book. |
| 36. | 30th December, 2004 (New Delhi) | 6 | Various steps to be taken for the improvement of library. |
| 37. | 4th January, 2005 | 4 | Various steps to be taken for the improvement of library. |
| 38. | 11th January, 2005 | 4 | The Committee selected 2 books for the use of library. |
| 39. | 18th January, 2005 | 3 | No Quorum. |
| 40. | 10th February, 2005 | 4 | The Committee selected 6 books for the use of library. |
| 41. | 16th February, 2005 | 6 | The Committee discussed the various steps to be taken for the improvement of library. |
| 42. | 21st February, 2005 | 2 | The Committee discussed the various steps to be taken for the improvement of library. |
| 43. | 23rd February, 2005 (New Delhi) | 6 | The Committee discussed the various steps to be taken for the improvement of library. |
| 44. | 24th February, 2005 (New Delhi) | 6 | The Committee discussed the various steps to be taken for the improvement of library. |
| 45. | 2nd March, 2005 | 4 | The Committee discussed the various steps to be taken for the improvement of library. |
| 46. | 3rd March, 2005 | 5 | The Committee discussed the various steps to be taken for the improvement of library. |

COMMITTEE ON PETITIONS

(Under rule 303)

1. The Committee on Petitions for the 12th Session of Tenth Vidhan Sabha held on 21st June, 2004 was nominated on 20th June, 2004 by the Hon'ble Speaker Under Rule 303 (1) of the Rule of Procedure and Conduct of Business in Haryana Legislative Assembly and notified on the 21st June, 2004.

2. Shri Gopi Chand Gahlot, Deputy Speaker was nominated as the Ex-Officio Chairperson of the Committee.

3. The names of the Members of the Committee are given below :—

| Sr. No. | Name of the Member | |
|---------|--|------------------------|
| 1. | Shri Gopi Chand Gahlot, Deputy Speaker | Ex-Officio Chairperson |
| 2. | Shri Puran Singh Dabra, M.L.A. | Member |
| 3. | Smt. Veena Chhibbar, M.L.A. | Member |
| 4. | Shri Jasbir Mallour, M.L.A. | Member |
| 5. | Shri Jitender Singh Malik, M.L.A. | Member |

4. **Meeting held and Business transacted :—**

The Committee did not held any meeting upto 28th September, 2004.

1. The Committee on Petitions for the 13th Session of Tenth Vidhan Sabha held on 29th September, 2004 was nominated on 27th September, 2004 by the Hon'ble Speaker Under Rule 303(1) of the Rule of Procedure and Conduct of Business in the Haryana Legislative Assembly and notified on the 29th September, 2004.

2. Shri Gopi Chand Gahlot, Deputy Speaker was nominated as the Ex-Officio Chairperson of the Committee.

3. The names of the Members of the Committee are given below :—

| Sr. No. | Name of the Member | |
|---------|--|------------------------|
| 1. | Shri Gopi Chand Gahlot, Deputy Speaker | Ex-Officio Chairperson |
| 2. | Shri Ram Bhagat, M.L.A. | Member |
| 3. | Shri Puran Singh Dabra, M.L.A. | Member |
| 4. | Shri Jasbir Mallour, M.L.A. | Member |
| 5. | Shri Jitender Singh Malik, M.L.A. | Member |

4. **Meeting held and Business transacted :—**

The Committee did not held any meeting upto 30th November, 2004.

1. The Committee on Petitions for the 14th Session of Tenth Vidhan Sabha held on 1st December, 2004 was nominated on 21st November, 2004 by the Hon'ble Speaker Under Rule 303(1) of the Rule of Procedure and Conduct of Business in the Haryana Legislative Assembly and notified on the 1st December, 2004.

2. Shri Gopi Chand Gahlot, Deputy Speaker was nominated as the Ex-Officio Chairperson of the Committee.

3. The names of the Members of the Committee are given below :—

| Sr. No. | Name of the Member | |
|---------|--|------------------------|
| 1. | Shri Gopi Chand Gahlot, Deputy Speaker | Ex-Officio Chairperson |
| 2. | Shri Ram Bhagat, M.L.A. | Member |
| 3. | Shri Puran Singh Dabra, M.L.A. | Member |
| 4. | Shri Jasbir Mallouf, M.L.A. | Member |
| 5. | Shri Jitender Singh Malik, M.L.A. | Member |

4. **Meeting held and Business transacted :—**

The Committee did not held any meeting upto 8th March, 2005.

RULES COMMITTEE

The Committee consisting of seven Members of the Haryana Vidhan Sabha was nominated by the Speaker on the 7th April, 2004 and notified *vide* notification No. HVS-LA-70/2004/22, dated the 8th April, 2004.

The Committee held 32 meetings during the period under review. The names of Members and number of meetings attended by each of them are shown in the following table :—

| Sr. No. | Name of the Member | Number of meetings attended |
|---------|-------------------------------------|-----------------------------|
| 1. | Shri Satbir Singh Kadian, Speaker | 16 |
| | Ex-officio Chairperson | |
| 2. | Shri Bhajan Lal, M.L.A. | — |
| 3. | Shri Udai Bhan, M.L.A. | 24 |
| *4. | Shri Krishan Pal Gujjar, M.L.A. | 4 |
| 5. | Shri Karan Singh Dalal, M.L.A. | 27 |
| 6. | Shri Tejveer Singh, M.L.A. | 6 |
| 7. | Shri Jagjit Singh Sangwan, M.L.A. | 25 |
| **8. | Shri Dharam Pal (Nilokheri), M.L.A. | 5 |
| **9. | Shri Ramesh Rana, M.L.A. | 1 |
| ***10. | Shri Krishan Lal Panwar, M.L.A. | — |
| ****11. | Shri Nafe Singh Rathi, M.L.A. | 1 |
| ***12. | Shri Ramphal Kundu, M.L.A. | 1 |

Meetings at places other than Chandigarh

The Rules Committee held two meetings at Haryana Bhawan, New Delhi, and Mumbai which are included in the total number of 32 meetings.

Business Transacted

The Rules Committee examined the first 116 rules of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly and suggested certain recommendations/suggestions etc. therein but no report was presented during the period under review.

Proceedings

A record of proceedings of the meetings of the Rules Committee has been kept in the Haryana Vidhan Sabha Secretariat.

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- * Shri Krishan Pal Gujjar, M.L.A., resigned his seat in the Haryana Legislative Assembly *vide* his letter dated 18th July, 2004, which had been accepted by the Hon'ble Speaker, Haryana Vidhan Sabha on the 19th July, 2004 *vide* notification No. HVS-LA-103/2004/60, dated 19th July, 2004.
- ** S/Shri Dharam Pal (Nilokheri) and Ramesh Rana, M.L.As. were nominated as Members of the Committee by the Hon'ble Speaker *w.e.f.* 28th September, 2004 *vide* notification No. HVS-LA-70/2004/73, dated the 28th September, 2004.
- *** S/Shri Krishan Lal Panwar and Ramphal Kundu, M.L.As. were nominated as Members of the Committee by the Hon'ble Speaker *w.e.f.* 16th February, 2005 *vide* notification No. HVS-LA-70/2004/6, dated 16th February, 2005.
- **** Shri Nafe Singh Rathi, M.L.A. was nominated as Member of the Committee by the Hon'ble Speaker *w.e.f.* 16th February, 2005 *vide* notification No. HVS-LA-70/2004/6, dated 16th February, 2005 and the Hon'ble Speaker accepted the resignation of Shri Nafe Singh Rathi, M.L.A. from the Membership of the Committee *w.e.f.* 25th February, 2005 *vide* notification No. HVS-LA-70/2004/8, dated the 25th February, 2005.

BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was nominated on 28th January, 2004, continued upto 9th June, 2004 when a new Committee was nominated by the Hon'ble Speaker on the 10th June, 2004 and notified *vide* Notification No. HVS-LA-37/2004/39, dated 10th June, 2004.

The Committee which was nominated on 10th June, 2004 held one meeting *i.e.* on 20th June, 2004. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitees are given below :—

| Sr. No. | Name of the Members | Number of meeting attended |
|---------|---|----------------------------|
| 1. | Shri Satbir Singh Kadian, Speaker | 1. |
| 2. | Shri Om Parkash Chautala, Chief Minister | — |
| 3. | Shri Sampat Singh, Finance Minister | 1 |
| 4. | Shri Dhirpal Singh, Town & Country Planning Minister | — |
| 5. | Capt. Ajay Singh Yadav, M.L.A. (Officiating C.L.P. Leader) | 1 |
| 6. | Shri Krishan Pal Gujar, M.L.A. | — |
| 7. | Shri Ram Bhagat, M.L.A. | 1 |
| | Special Invitee | |
| | Shri Gopi Chand Gahlot, Deputy Speaker | 1 |

Report Presented

The following report was presented on the date noted against :—

| Sr. No. | Subject matter | Date of Presentation |
|---------|--|----------------------|
| 1. | Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held on 21st June, 2004 <i>i.e.</i> Obituary References ; Papers to be laid/re-laid on the Table of the House ; Presentation of four Preliminary Reports of the Committee of Priveleges ; Presentation, Discussion and Voting on Excess Demands Over grants and Appropriation for the year 2001-2002 ; Official Resolution ; The Haryana Appropriation Bill, 2004 in respect of Excess Demands Over Grants and Appropriation for the year 2001-2002; and Legislative Business. | 21st June, 2004 |

The Committee which was nominated on 10th June, 2004 continued to function upto 21st September, 2004 when a new Committee was nominated by the Hon'ble Speaker on the 22nd September, 2004 and notified *vide* Notification No. HVS-LA-37/2004/70, dated 24th September, 2004.

The Committee which was nominated on 22nd September, 2004 held one meeting *i.e.* on 29th September, 2004. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below :—

| Sr. No. | Name of the Members | Number of meeting attended |
|---------|---|----------------------------|
| 1. | Shri Satbir Singh Kadian, Speaker | 1 |
| 2. | Shri Om Parkash Chautala, Chief Minister | 1 |
| 3. | Shri Sampat Singh, Finance Minister | 1 |
| 4. | Shri Dhirpal Singh, Town & Country Planning Minister | 1 |
| 5. | Capt. Ajay Singh Yadav, M.L.A. (Officiating C.L.P. Leader) | 1 |
| 6. | Shri Ram Bhagat, M.L.A. | 1 |
| 7. | Shri Puran Singh Dabra, M.L.A. | 1 |
| | Special Invitee | |
| | Shri Gopi Chand Gahlot, Deputy Speaker | — |

Report Presented

The following report was presented on the date noted against :—

| Sr. No. | Subject matter | Date of Presentation |
|---------|---|----------------------|
| | Recommendation regarding allocation of time for transaction of Government Business for the meeting of the Haryana Vidhan Sabha held on 29th September, 2004 <i>i.e.</i> Obituary References, Papers to be laid/re-laid on the Table of the House; Presentation of four Preliminary Reports of the Committee of Privileges and extension of time for the presentation of final reports thereon ; and Legislative Business. | 29th September, 2004 |

The Committee which was nominated on 22nd September, 2004 continued to function upto 15th November, 2004 when a new Committee was nominated by the Hon'ble Speaker on the 16th November, 2004 and notified *vide* Notification No. HVS-LA-37/2004/79, dated 17th November, 2004.

The Committee which was nominated on 16th November, 2004 held two meetings i.e. on 1st and 2nd December, 2004. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below :—

| Sr. No. | Name of the Members | Number of meeting attended |
|---------|--|----------------------------|
| 1. | Shri Satbir Singh Kadian, Speaker | 1 |
| 2. | Shri Om Parkash Chautala, Chief Minister | 1 |
| 3. | Shri Sampat Singh, Finance Minister | 1 |
| 4. | Shri Dhirpal Singh, Town & Country Planning Minister | 1 |
| 5. | Capt. Ajay Singh Yadav, M.L.A. (Officiating C.L.P. Leader) | 1 |
| 6. | Shri Ram Bhagat, M.L.A. | — |
| 7. | Shri Puran Singh Dabra, M.L.A. | 1 |
| | Special Invitee | |
| | Shri Gopi Chand Gahlot, Deputy Speaker | — |

Report Presented

The following report was presented on the date noted against :—

| Sr. No. | Subject matter | Date of Presentation |
|---------|---|----------------------|
| | Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held on 1st and 2nd December, 2004 i.e. Obituary References ; Papers to be laid/re-laid ; Presentation of four Preliminary Reports of the Committee of Privileges and extension of time for the presentation of final reports thereon ; Presentation, Discussion and Voting on Supplementary Estimates for the year 2004-2005 (First Instalment) ; The Haryana Appropriation Bill, 2004 in respect of Supplementary Estimates for the year 2004-2005 (First Instalment) ; and Legislative Business. | 1st December, 2004 |

The Committee which was nominated on 16th November, 2004 continued to function upto 20th March, 2005 when a new Committee was nominated by the Hon'ble Speaker on the 21st March, 2005 and notified vide Notification No. HVS-LA-48/2005/17, dated 21st March, 2005.

The Committee which was nominated on 21st March, 2005 held one meeting i.e. on 21st March, 2005. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below :—

| Sr. No. | Name of the Members | Number of meeting attended |
|---------|--|----------------------------|
| 1. | Shri Harmohinder Singh Chatha, Speaker | 1 |
| 2. | Shri Bhupinder Singh Hooda, Chief Minister | 1 |
| 3. | Shri Randeep Singh Surjewala, Parliamentary Affairs Minister | 1 |
| 4. | Shri Om Parkash Chautala, M.L.A. | — |
| 5. | Shri Radhey Shyam, M.L.A. | 1 |
| | Special Invitee | |
| | Shri Azad, Deputy Speaker | 1 |

Report Presented

The following report was presented on the date noted against :—

| Sr. No. | Subject matter | Date of Presentation |
|---------|---|----------------------|
| | Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held on 22nd and 23rd March, 2005 i.e. Obituary References ; Papers to be laid/re-laid on the Table of the House ; Discussion on Governor's Address ; Resumption of Discussion on Governor's Address and Voting on Motion of Thanks ; Presentation of Supplementary Estimates for the year 2004-2005 (2nd Instalment) and the Report of the Estimates Committee thereon ; Presentation of Vote on Account for the first three months of the Financial Year 2005-06 ; Discussion and Voting on Supplementary Estimates for the year 2004-05 (2nd Instalment) ; Discussion and Voting on Vote on Account for the first three months of the Financial Year 2005-06 and reply by the Finance Minister. The Haryana Appropriation Bill in respect of the Supplementary Estimates for the year 2004-05 (2nd Instalment) ; The Haryana Appropriation Bill in respect of Vote on Account for the first three months of the Financial year 2005-06 ; and Legislative Business. | 21st March, 2005 |